

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA. 386/2024

IN THE MATTER OF:

VINAY PRAKASH

....PETITIONER

VERSUS

NCT OF DELHI &ORS.

...RESPONDENT(S)

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Respondent no. 2

Through Counsel

Jyoti Mendiratta
Additional Standing Counsel
H-34, Jangpura Extension, Lower Ground Floor,
New Delhi – 110014

Place: New Delhi

Date: 29.05.2024

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****OA. 386/2024****IN THE MATTER OF:**

VINAY PRAKASH

....PETITIONER

VERSUS

NCT OF DELHI &ORS.

...RESPONDENT(S)

**STATUS REPORT ON BEHALF OF TREE OFFICER / DEPUTY
CONSERVATOR OF FOREST (SOUTH), DEPARTMENT OF
FORESTS AND WILDLIFE.**

I, Vipul Pandey s/o Gajadhar Pandey, aged about 35 years, presently posted as Dy. Conservator of Forest (South), having office at Department of Forest & Wildlife, Government of National Capital of Delhi, (hereinafter referred to as the 'Answering Respondent') and do hereby solemnly affirm and state on oath as under:-

1. That I am presently working in the aforementioned capacity and as such authorized to swear this affidavit on behalf of the Answering Respondent.

2. That I am well-conversant with the facts and circumstances of the present case and as such competent to depose about the same on the basis of the official records pertaining to the aforementioned case. Further the answering respondent reserves a right to file a detailed reply.
3. That the present application has been preferred by the petitioner with regard to unauthorized/ illegal cutting and pruning of trees in State Trading Corporation (STC) Housing Colony, Mehrauli Road, New Delhi.
4. That immediately upon receiving the complaint, the officials of Forest Department took the cognizance and it was found that total 17 trees have been cut and 10 trees have been heavily pruned in State Trading Corporation (STC) Housing Colony. That upon inquiring from the locals it was verbally informed that the trees have been cut and pruned by the S.T.C Company & MCD on request of RWA member Mrs Himachal Savita and based upon the inspection report dated 08.02.2024, the show cause notices bearing no. 461/TO(S)/TOC/2022-23 dated 09.02.2024, 04.03.2024, 14.03.2024 were issued to Dy. Director of Horticulture, General

manager of S.T.C Company, and the President of RWA. The copy of the inspection report dated 08.02.2024 along with photographs are annexed as **Annexure-R-2/A (Colly.)** and the copies of show cause notices are annexed as **Annexure-R-2/B (colly)**.

5. That upon issuance of the show cause notices on 21.02.2024, 13.03.2024, 01.05.2024, the General Manager of S.T.C. namely Mr Raj Kumar Avasti, Mr. Rajender Rawat (chief manager) and Ms. Himachal Devi from RWA were appeared and in response to the show cause notice, a letter was submitted by R.K Avasthi General Manger S.T.C. wherein they have stated that they have no locus and in response to show cause notice by Mrs Himachal Devi she accepted that she along with MCD cut and pruned the trees, as the trees were dangerous in nature and also attached the photographs along with response letter. Further in response to the show cause notice, the South zone MCD (Dept. of Horticulture) stated that the S.T.C Housing Colony area jurisdiction doesn't fall under their jurisdiction. The copies of letters are annexed as **Annexure-R-2/C (colly)**.

6. That based on the responses received, the answering respondent sent a letter to local SHO for lodging an FIR in respect of offence punishable u/s 8 and 24 of DPTA, 1994 so that investigation can be done and upon getting the report, the tree officer will further proceeded in the matter. Further a reminder was also sent to SHO in order to expedite the process. The copies of both the letters are annexed as Annexure-R-2/D (colly).
7. It is submitted that the answering respondent is a quasi judicial authority, dutifully proceeded and take all the necessary steps in accordance with law. Further the undersigned is ready to abide by the direction/order if any passed by this Hon'ble Tribunal in the interest of justice

Place: New Delhi

Date: 29.05.2024


Answering Respondent

Dy. Conservator of Forest (South)

सेवा में,

श्रीमान थाना प्रभारी महोदय,
मालवीय नगर,
नई दिल्ली



विषय:- एसटीसी हाउसिंग कालोनी, श्री अरविन्दो मार्ग, नई दिल्ली पर हुए वृक्ष अपराध के संबंध में।

महोदय,

आज दिनांक 08.02.2024 को कार्यालय से मिली सूचना के अनुसार एसटीसी हाउसिंग कालोनी, श्री अरविन्दो मार्ग, नई दिल्ली पर हुए वृक्ष अपराध का निरीक्षण निरीक्षण किया, निरीक्षण के दौरान पाया की बिना विभागीय अनुमति के लगभग 17 वृक्षों को जड़ से काटा गया था तथा 10 वृक्षों की भारी छटाई की गई थी। पूछ-ताछ करने पर पता चला कि यह वृक्ष अपराध एस.टी.सी. कम्पनी, एमसीडी व आर.डब्ल्यू.ए. के मिलीभगत से काटा गया है।

अतः महोदय आपसे अनुरोध है कि इस संबंध में जांच कर वृक्ष अपराधकर्ता के खिलाफ एफ.आई.आर. दर्ज कर उपवन संरक्षक (दक्षिणी) तुगलकाबाद, नई दिल्ली-44 को सूचित किया जाये।

संलग्न:

1. वृक्ष अपराध का फोटो।

भवदीय

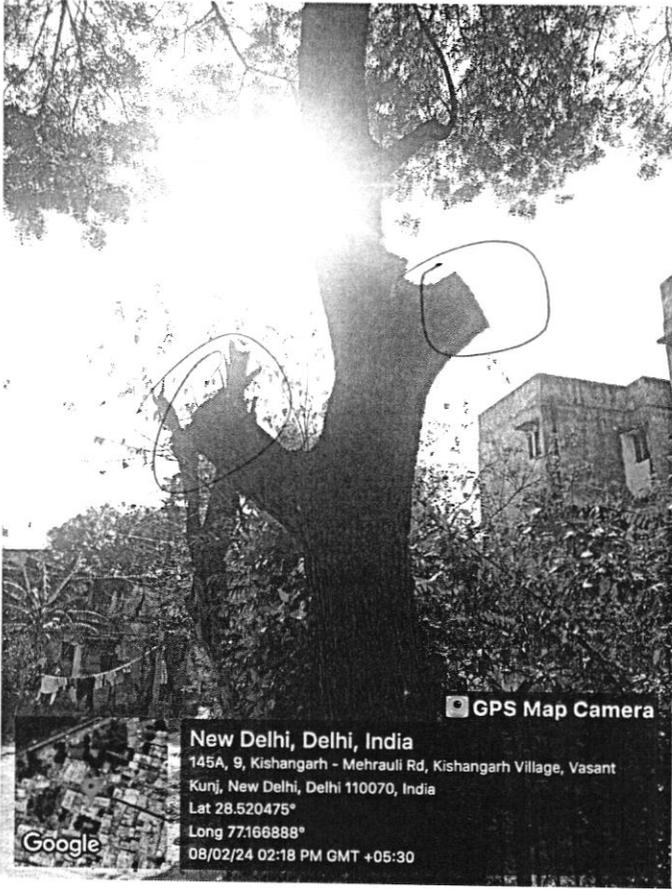
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08.02.2024

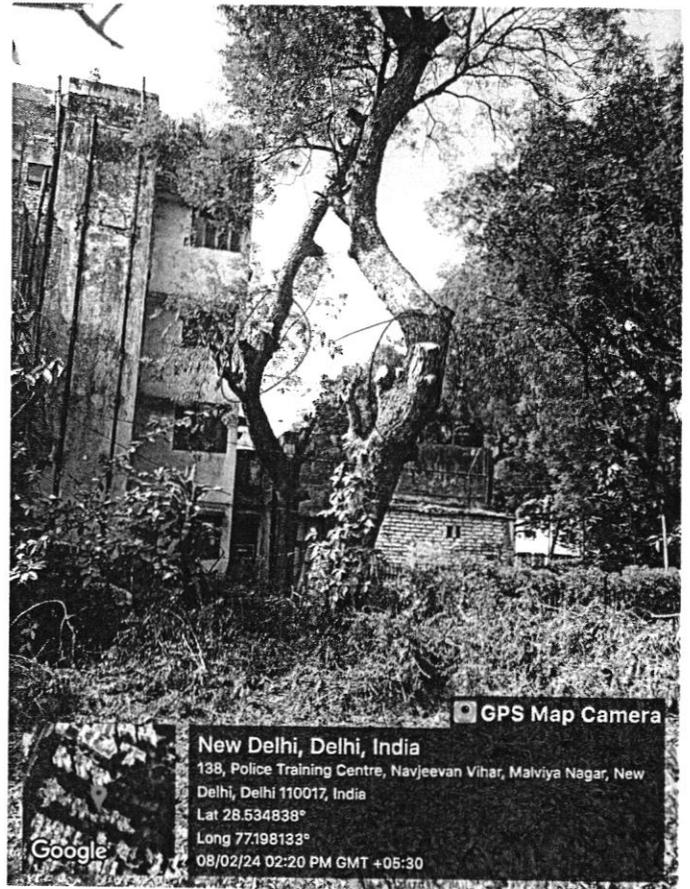
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(I.O./F.G.)

बीट इंचार्ज- हौजखास



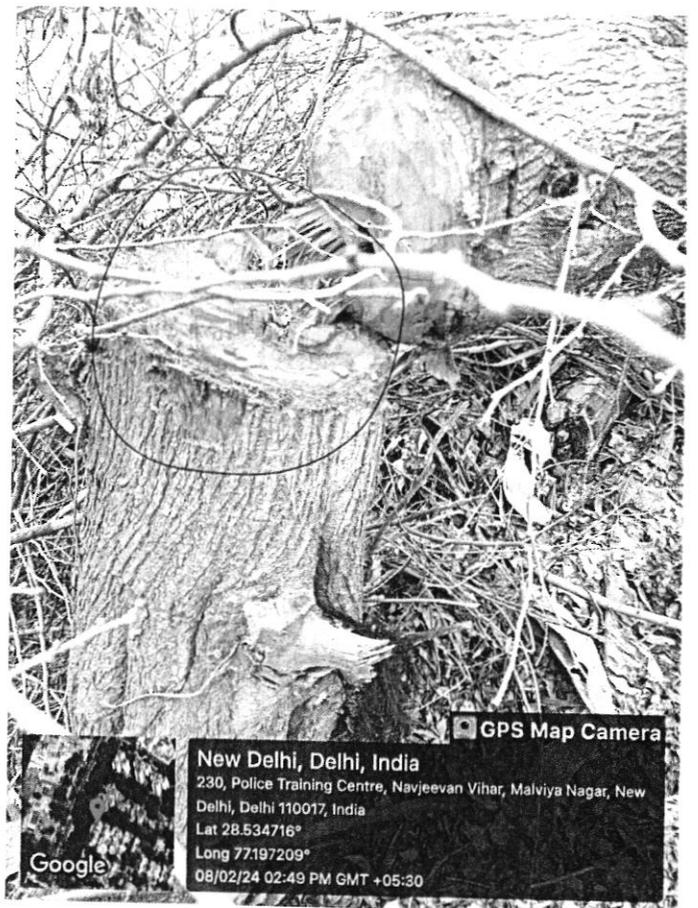
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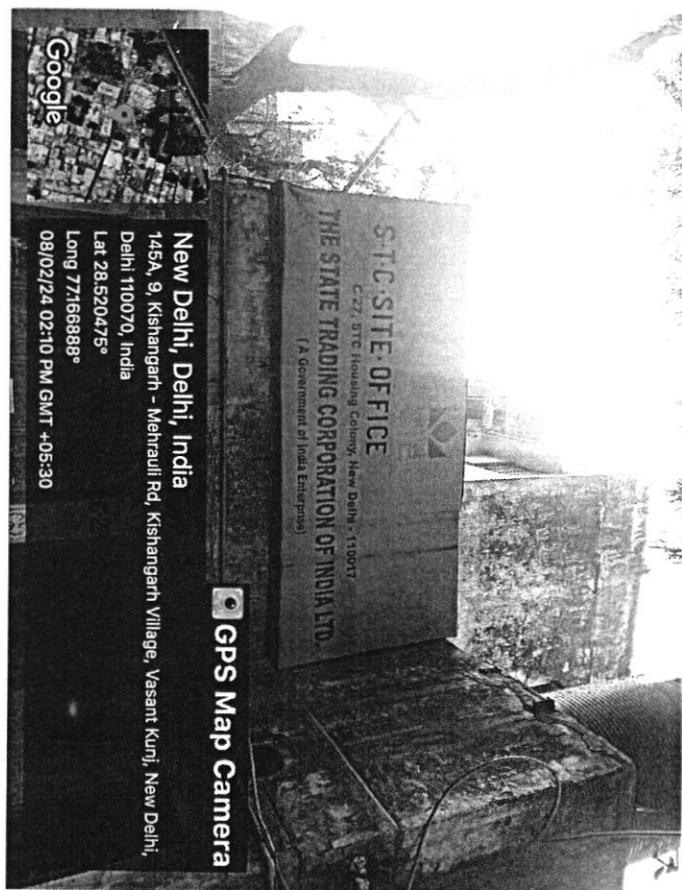
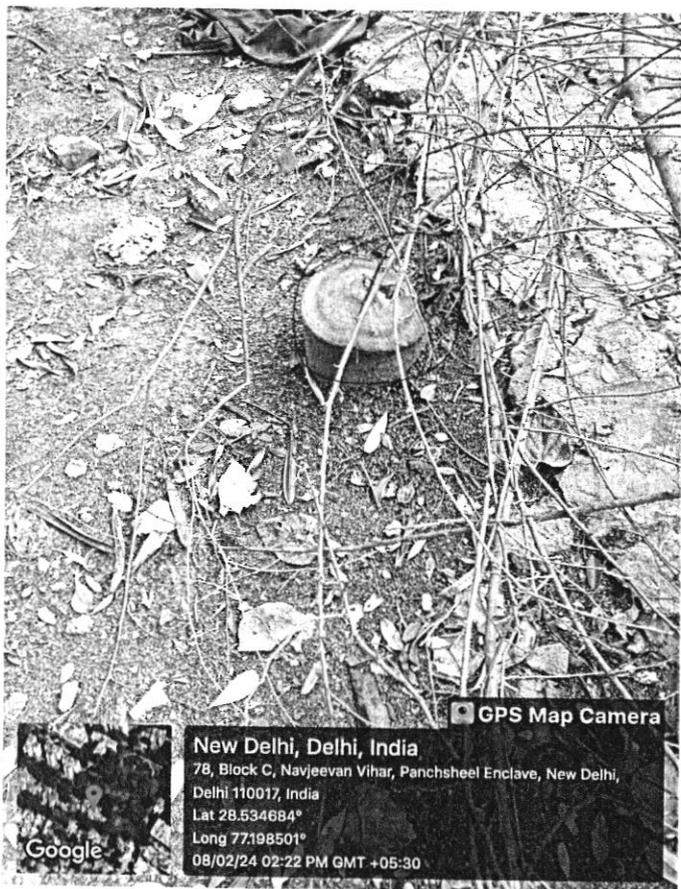
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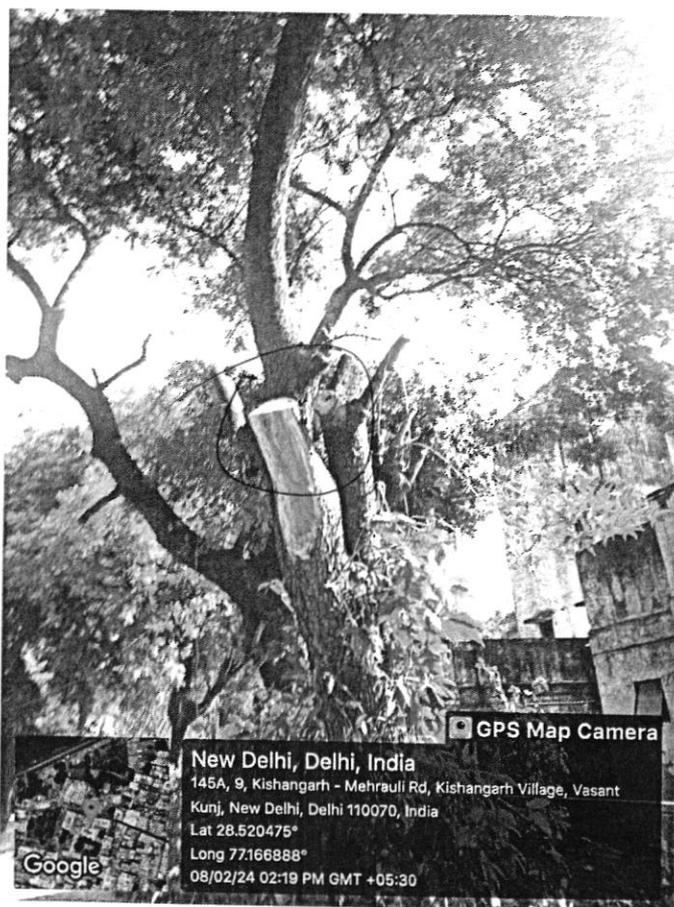
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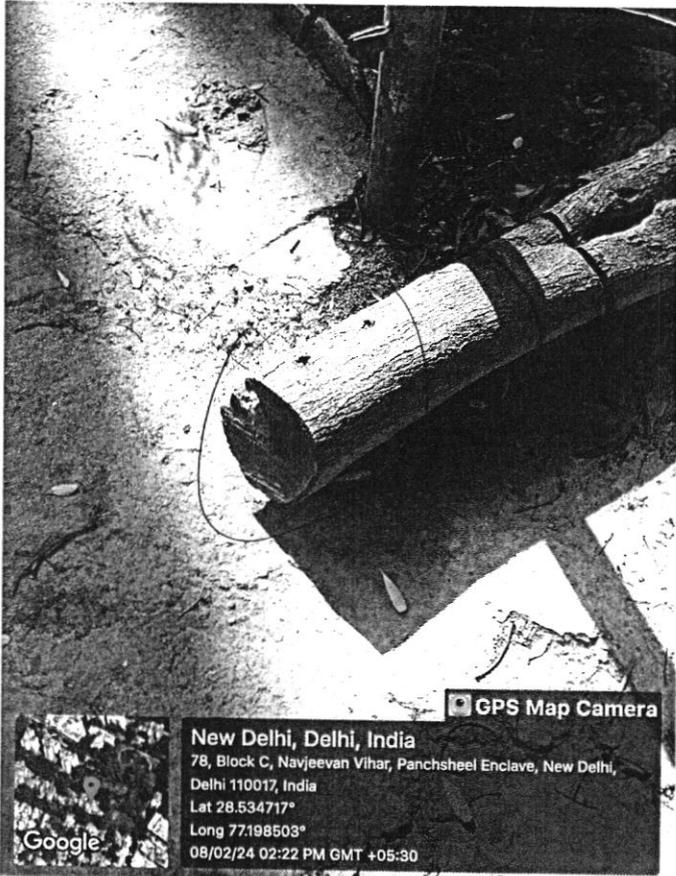
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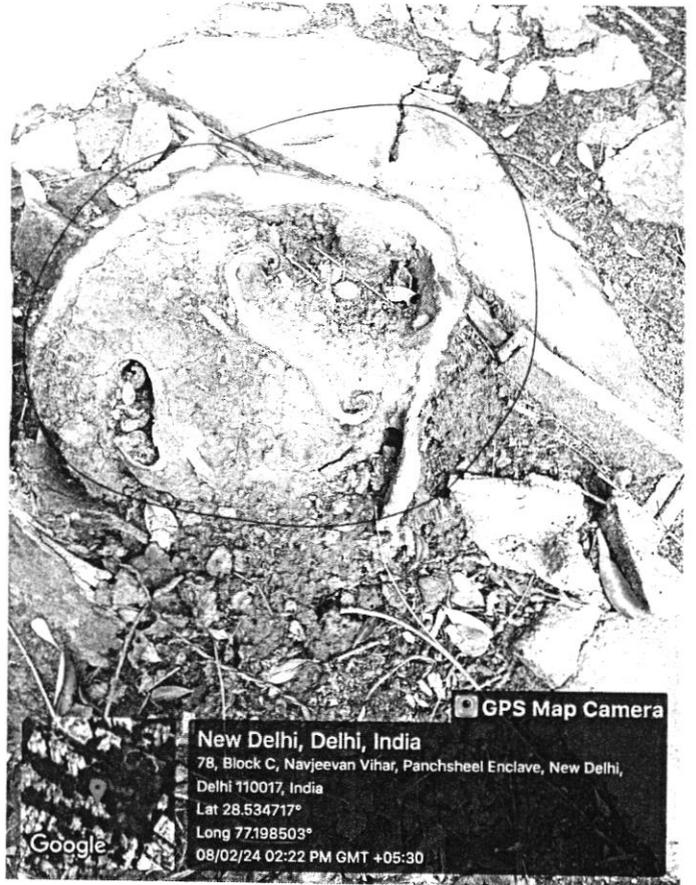
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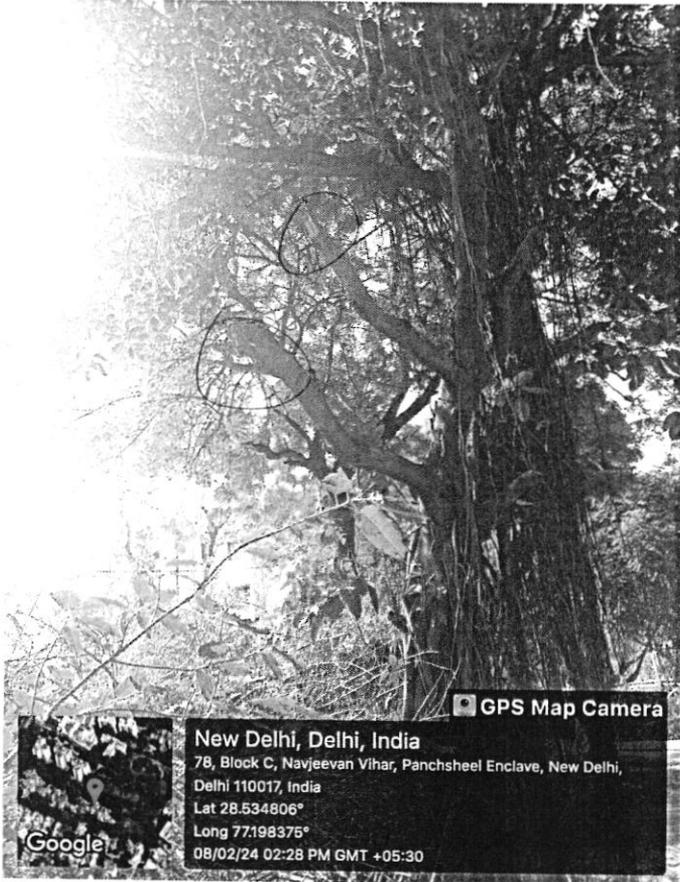
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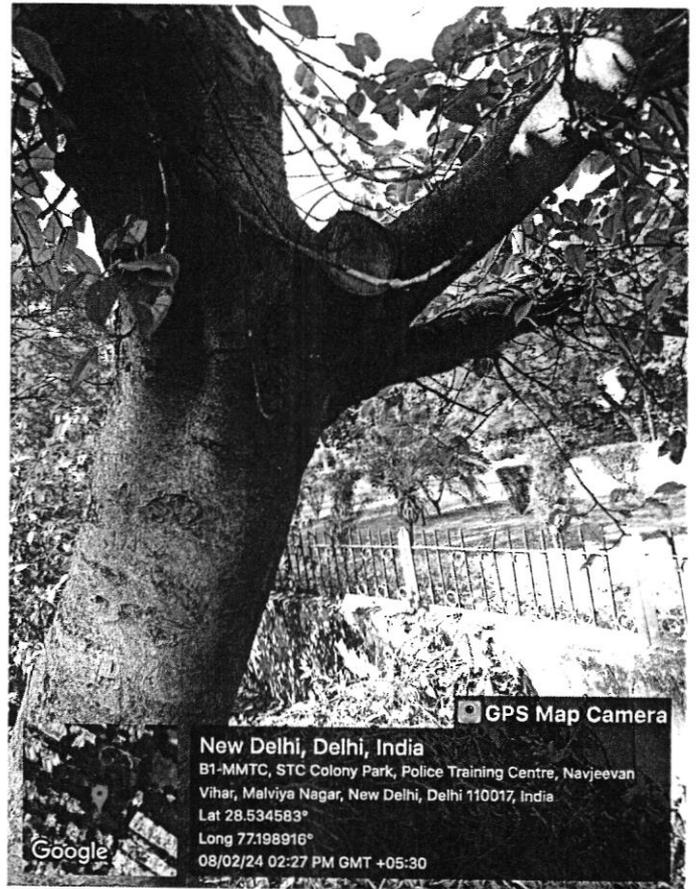
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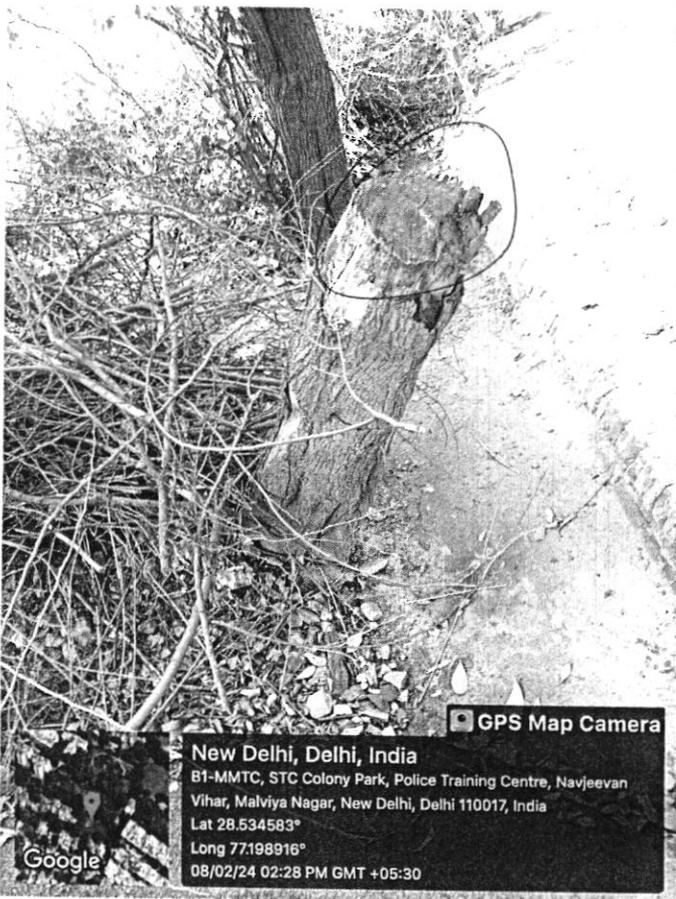
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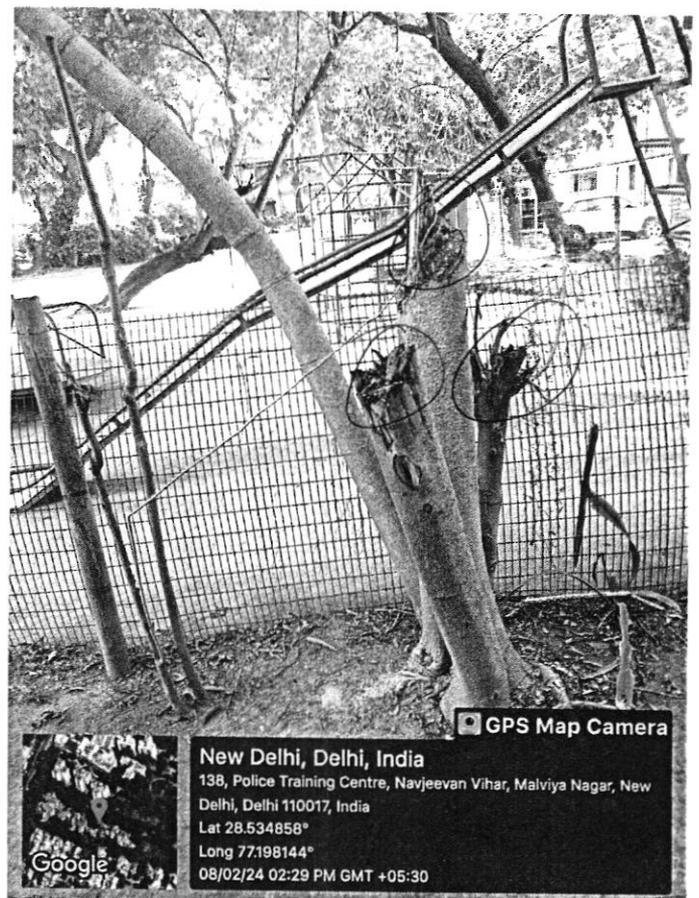
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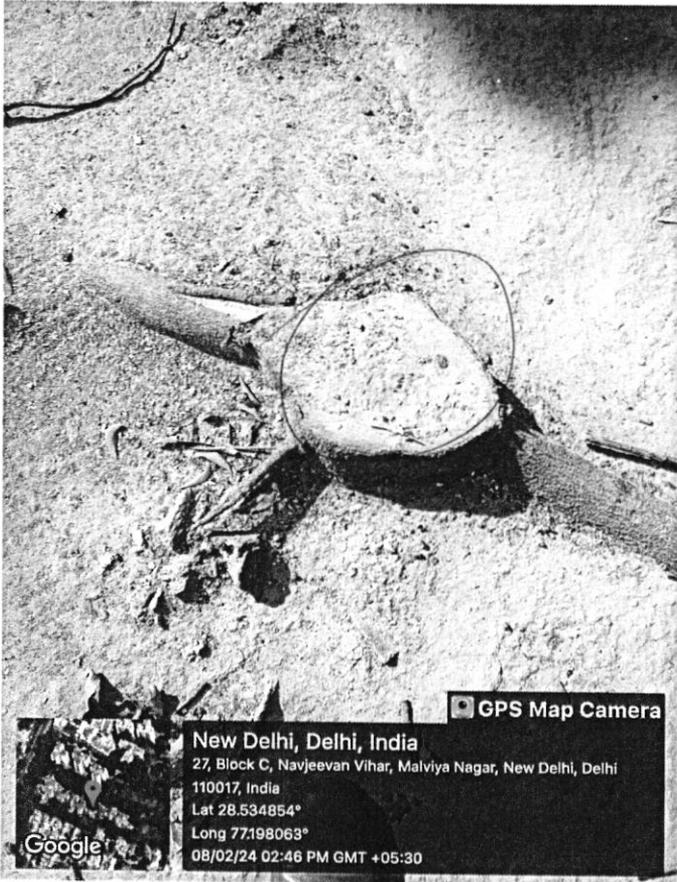
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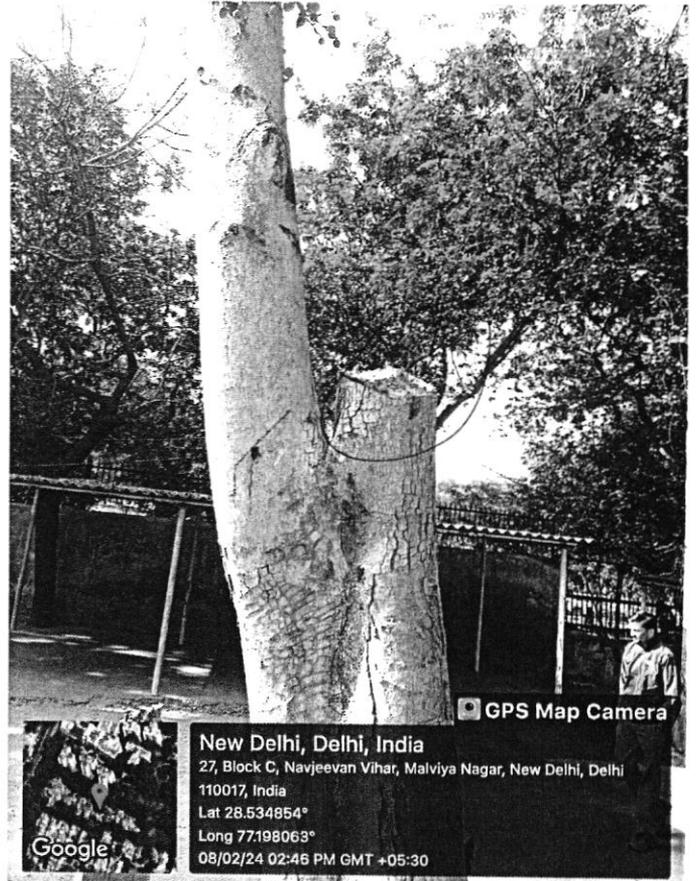
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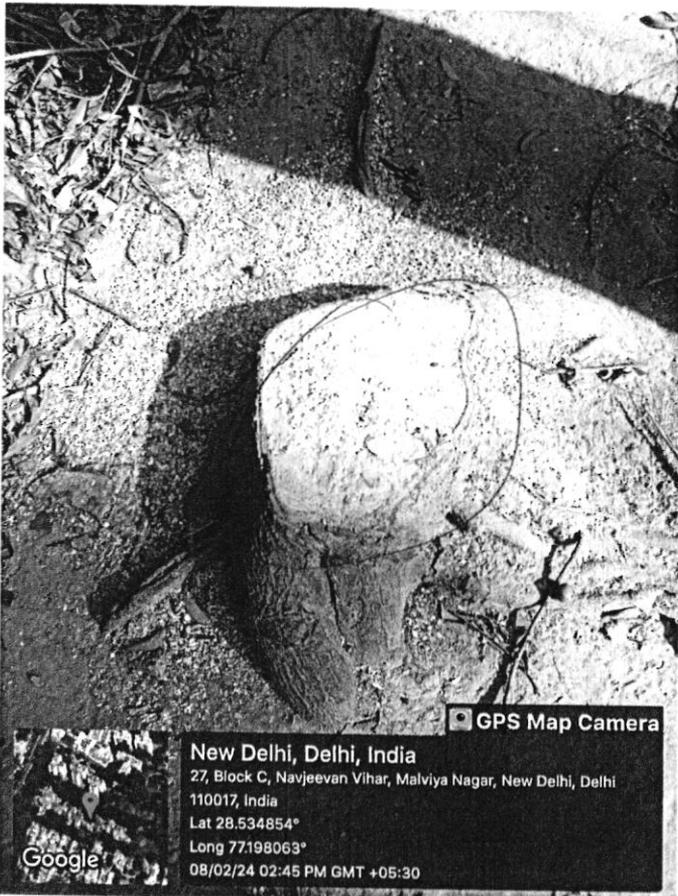
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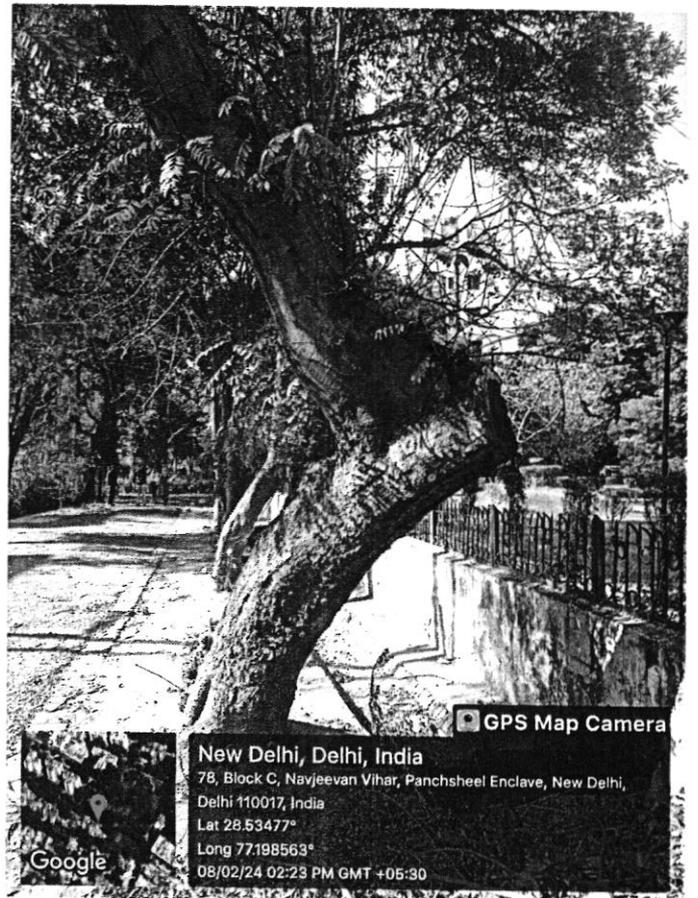
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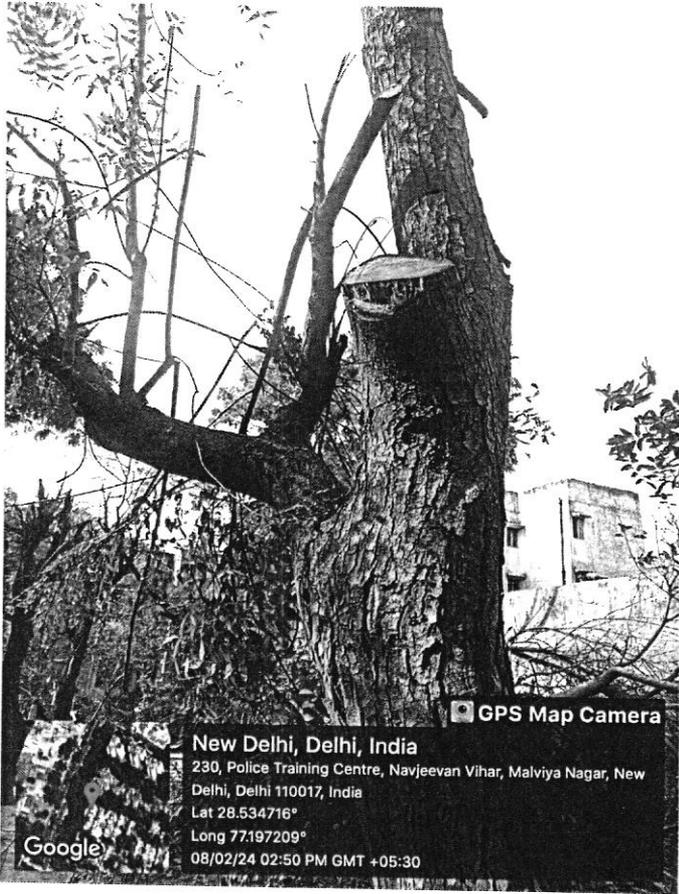


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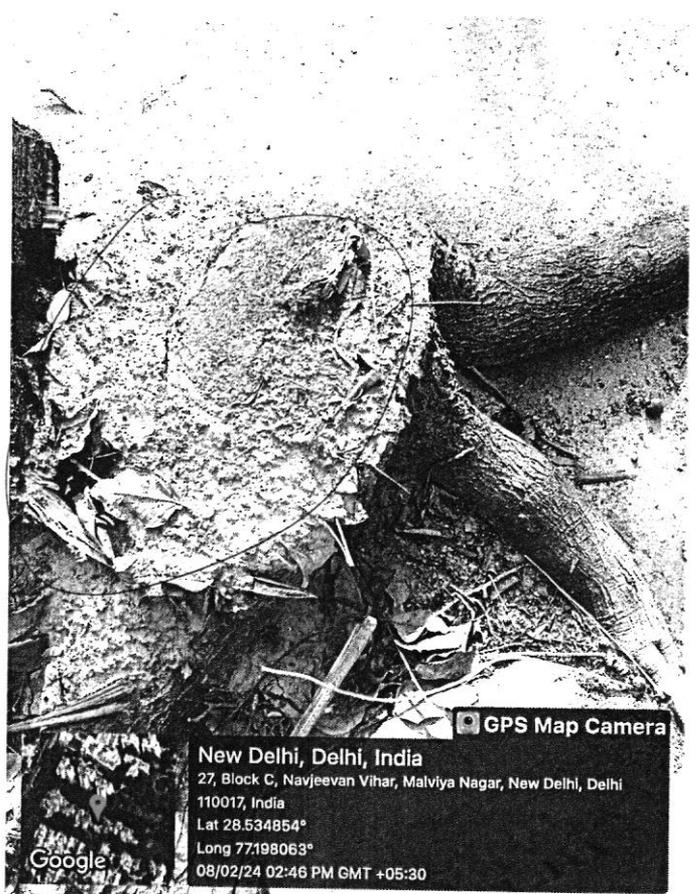


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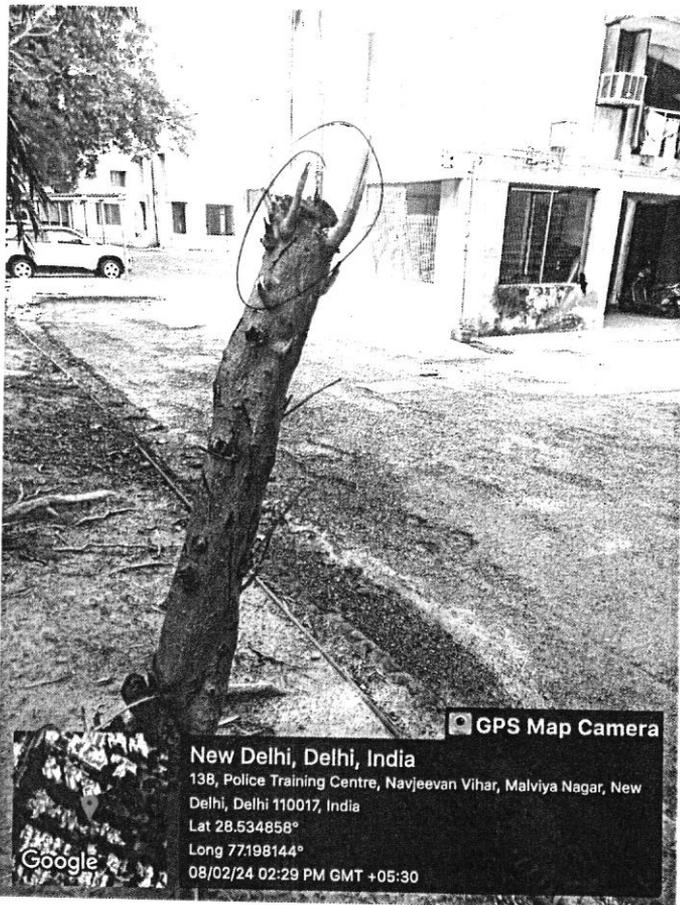




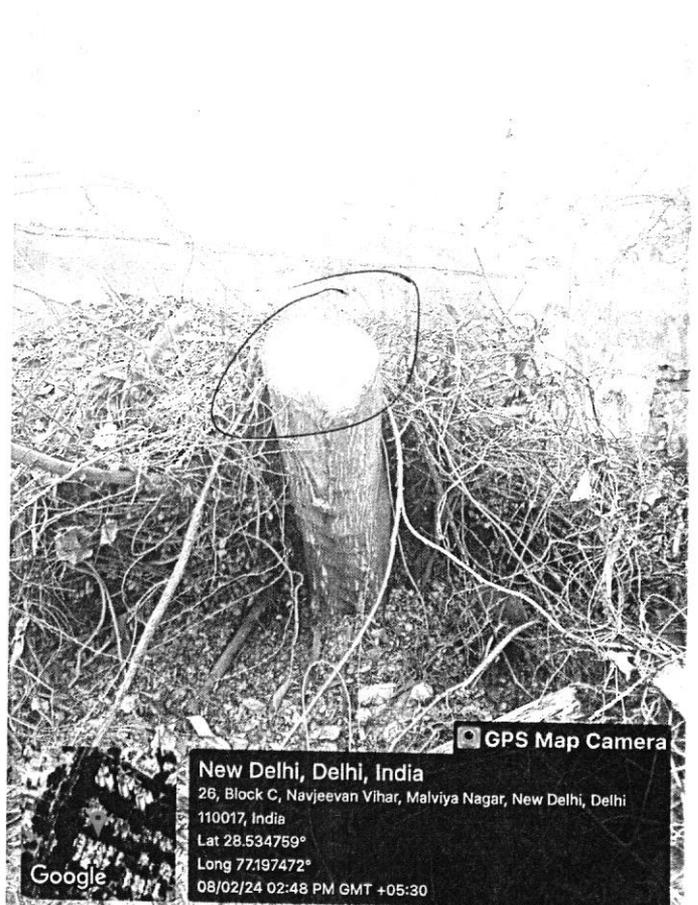
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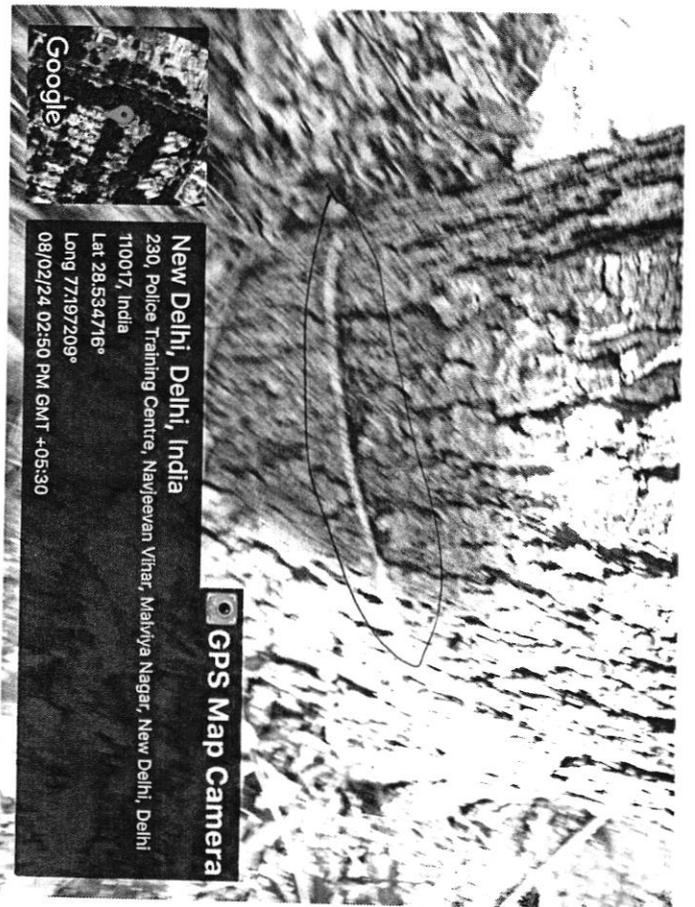
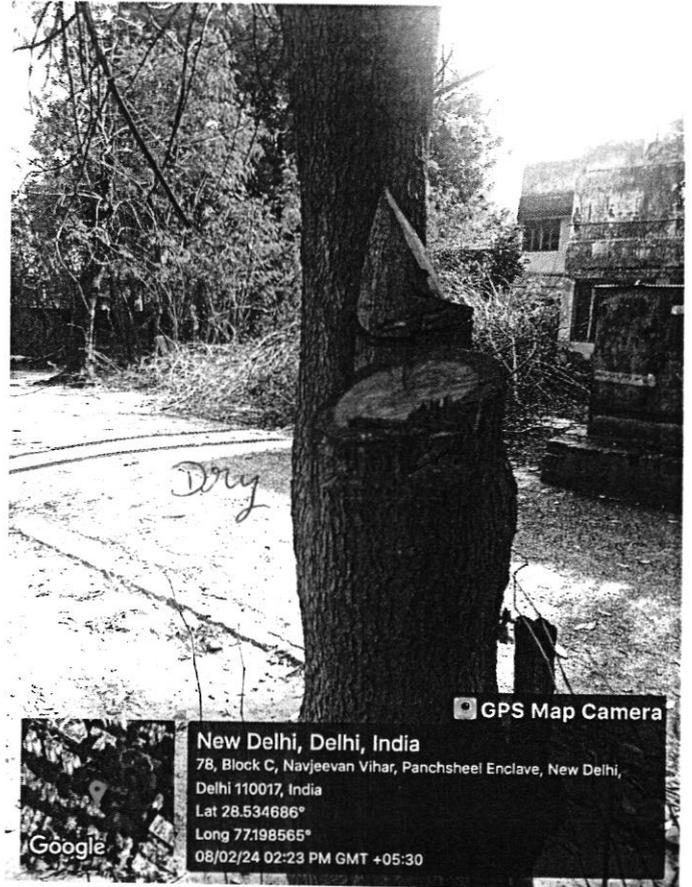
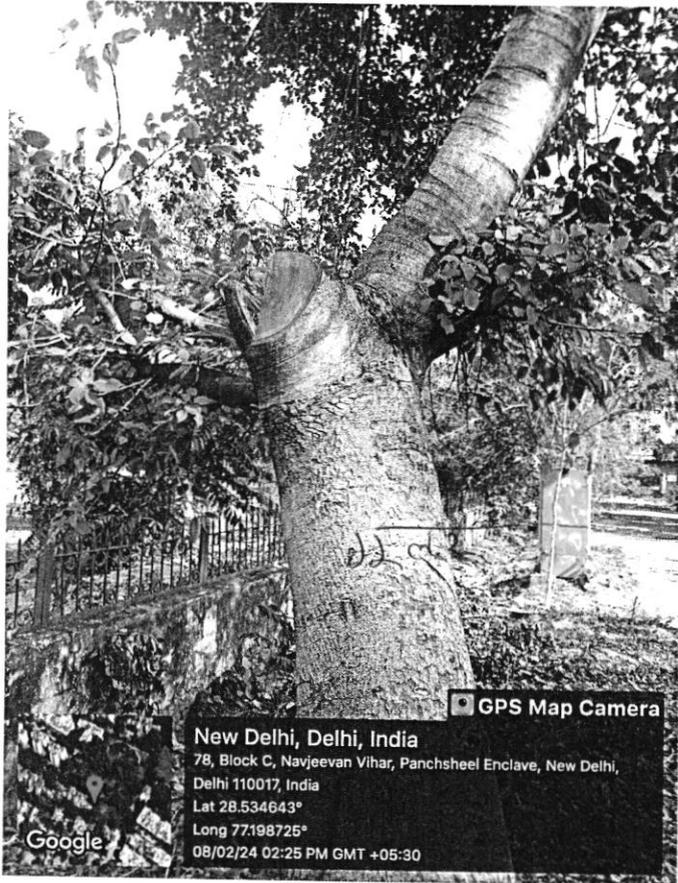
cutting - ①



cutting - ①



cutting ①





GOVERNMENT OF NCT OF DELHI
 OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
 NEAR DR. KARNI SINGH SHOOTING RANGE
 TUGHLAKABAD NEW DELHI -110044
 Email Id- dcfsouth.delhi@gov.in

F - 461.TO(S)/TOC/2022-23/ 14544-46

Dated 9/9/24

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi without permission, which is violation of Delhi Preservation of Trees Act, 1994.

And Whereas, the statement/presence of the person (s) addressed in this notice is required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (SOUTH)/ Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 21.02.2024 at 10:00 A.M. in the office of Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*

Tree Officer/ Dy. Conservator of Forest (South)
 Tughlakabad, New Delhi

To,

1. The Dy. Dir(Hort.),
MCD, South Zone, Green park,
New Delhi
2. Dy. General Manager/Sh. R.K. Avasthi,
M & E Division, Building Cell, House Keeping, STC Housing Colony,
CCTV and Computer Cell, Jawahar Vyapar Bhawan,
Tolstoy Marg, New Delhi
3. The President,
RWA. S.T.C. Housing Colony,
Shri Aurbindo Marg, New Delhi

o/c

Please Note:- 1. Carry a copy of valid ID proof while coming for the hearing.
 2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.



GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 461/TO(S)/TOC/2022-23/15411-13

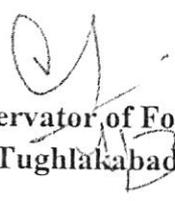
Dated 4/3/2024

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi without permission, which is violation of Delhi Preservation of Trees Act, 1994.

And Whereas, the statement/presence of the person (s) addressed in this notice is required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (SOUTH)/ Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 13.03.2024 at 10:00 A.M. in the office of Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*


Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

1. The Dy. Dir(Hort.),
MCD, South Zone, Green park,
New Delhi
2. Dy. General Manager/Sh. R.K. Avasthi,
M & E Division, Building Cell, House Keeping, STC Housing Colony,
CCTV and Computer Cell, Jawahar Vyapar Bhawan,
Tolstoy Marg, New Delhi
3. The President,
RWA. S.T.C. Housing Colony,
Shri Aurbindo Marg, New Delhi

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o/c



GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 461/TO(S)/TOC/2022-23/15411-13

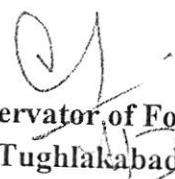
Dated 4/3/20

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi without permission, which is violation of Delhi Preservation of Trees Act, 1994.

And Whereas, the statement/presence of the person (s) addressed in this notice is required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (SOUTH)/ Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 13.03.2024 at 10:00 A.M. in the office of Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*


Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

1. The Dy. Dir(Hort.),
MCD, South Zone, Green park,
New Delhi
2. Dy. General Manager/Sh. R.K. Avasthi,
M & E Division, Building Cell, House Keeping, STC Housing Colony,
CCTV and Computer Cell, Jawahar Vyapar Bhawan,
Tolstoy Marg, New Delhi
3. The President,
RWA. S.T.C. Housing Colony,
Shri Aurbindo Marg, New Delhi

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GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 461/TO(S)/TOC/2022-23/ 15787

Dated 14/3/24

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi without permission, which is violation of Delhi Preservation of Trees Act, 1994.

And Whereas, the statement/presence of the person (s) addressed in this notice is required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (SOUTH)/ Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 10.04.2024 at 10:00 A.M. in the office of Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*

Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

1. The Dy. Dir(Hort.),
MCD, South Zone, Green park,
New Delhi
2. Dy. General Manager/Sh. R.K. Avasthi,
M & E Division, Building Cell, House Keeping, STC Housing Colony,
CCTV and Computer Cell, Jawahar Vyapar Bhawan,
Tolstoy Marg, New Delhi
3. The President,
RWA. S.T.C. Housing Colony,
Shri Aurbindo Marg, New Delhi
Mob. 8130373722

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GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 461/TO(S)/TOC/2022-23/ 332-334

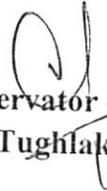
Dated 16/04/24

NOTICE UNDER DPTA, 1994

Whereas, it has been alleged that a tree offence has been committed by illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi without permission, which is violation of Delhi Preservation of Trees Act, 1994.

And Whereas, the statement/presence of the person (s) addressed in this notice is required to find out the factual position and to determine the extent of offence according to its merit.

Now, therefore, I, **DY. CONSERVATOR OF FORESTS (SOUTH)/ Tree Officer**, as empowered u/s 31 of Delhi Preservation of Trees Act, 1994 call upon you to appear before me on 01.05.2024 at 10:00 A.M. in the office of Dy. Conservator of Forests cum Tree Officer, South Forest Division, Near Shooting Range, Tughalkabad, New Delhi-110044. In event of failure to appear, legal action will be initiated against concerned and the matter would be proceeded ex-parte. *As per section 136, CrPC, non-compliance of this notice will attract penal provisions u/s 188 of IPC.*


Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

1. The Dy. Dir(Hort.),
MCD, South Zone, Green park,
New Delhi
2. Dy. General Manager/Sh. R.K. Avasthi,
M & E Division, Building Cell, House Keeping, STC Housing Colony,
CCTV and Computer Cell, Jawahar Vyapar Bhawan,
Tolstoy Marg, New Delhi
3. The President,
RWA. S.T.C. Housing Colony,
Shri Aurbindo Marg, New Delhi
Mob. 8130373722

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 2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.



दि स्टेट ट्रेडिंग कॉर्पोरेशन ऑफ इंडिया लिमिटेड
(भारत सरकार का उद्यम)

THE STATE TRADING CORPORATION OF INDIA LTD.
(A Govt. of India Enterprise)

प्रभाग
DIVISION

The Deputy Conservator of Forest
South Forest Division
Near Shooting Range, Tughlakhabad,
New Delhi – 110044

Date: 11.03.2024

Dear Sir,

Subject : Notice under DPTA, 1994.

Please refer to your notice No. F-461/TO(S)/TOC/2022-23/14544-46 dated 09.02.2024 directing the undersigned to appear on 21.02.2024 at 10AM regarding tree offence committed by illegal cutting / pruning of trees located at STC Housing Colony, Aurobindo Marg, New Delhi without permission in violation of DPTA, 1994. *This has also the reference of your Notice No. F-461, Dated 04.03.2024.*

Pursuant to above directions, the undersigned along with Sh. Rajendra Rawat, Chief Manager visited your good office when it was submitted that STC is a Government of India undertaking under the Department of Commerce, Ministry of Commerce & Industry, Government of India and the Housing Colony under reference is situated at Aurobindo Marg, New Adhchini, New Delhi and the flats within the said Housing Colony are occupied by the employees of STC. As informed, STC does not have any role what so ever with the allegation as mentioned in the subject notice.

Further, as advised, an enquiry has been initiated and the outcome report shall be submitted by 10.04.2024.

Thanking you
Yours faithfully
For the STC of India Ltd.

(RK Awasthi)
Dy. General Manager

[Handwritten signature]





एस.टी.सी. हाउसिंग कॉलोनी निवासी कल्याण संघ (पंजीकृत)
STC COLONY RESIDENTS WELFARE ASSOCIATION (REGD.)
सी-34, एस.टी.सी. कॉलोनी, अरविंदो मार्ग, नई दिल्ली-110017
C-34, S.T.C. COLONY, AURBINDIO Marg, NEW DELHI-110017

Ref. No:.....

Date: 24/02/2024

डिप्टी कांसेर्वटर ऑफ़ फोरेस्ट (साउथ)
समीप डॉक्टर करनी सिंह शूटिंग रेंज
तुगलकाबाद
नई दिल्ली - 110044.

विषय : संदर्भ नोटिस नंबर F-461/TO(S)/TOC/2022-23/14544-46

महोदय,

सविनय निवेदन यह है कि दिनांक 21/02/2024 को दिन में 3 बजे के आसपास आपका नोटिस एसटीसी हाउसिंग कॉलोनी के प्रधान होने के नाते मुझे प्राप्त हुआ। मुझे खेद है कि मैं आपके द्वारा बुलाई गई दिनांक 21/02/2024 पर उपस्थित नहीं हो सकी। परन्तु दिनांक 22/02/2024 को मैंने आपके कार्यालय में आकर अपनी उपस्थिति दर्ज कराई।

महोदय, मुझे आपके कार्यालय में आकर पता चला कि किसी अज्ञात व्यक्ति ने हमारी एसटीसी हाउसिंग कॉलोनी की पेड़ काटने कि शिकायत की थी। महोदय, इसके लिए मैं आपको इस महत्वपूर्ण तथ्य से अवगत करानी चाहती हूँ कि हमारी हाउसिंग कॉलोनी का निर्माण सन 1970 में हुआ था। 1970 से ही हमारी हाउसिंग कॉलोनी का रखरखाव बहुत ही अच्छी तरह से एसटीसी कार्यालय द्वारा किया जाता था। परन्तु मुझे बड़े ही खेद के साथ यह बताना पड़ रहा है कि सन 2014-15 से कार्यालय के वित्तीय हालात खराब होते चले गए जिसकी वजह से कार्यालय ने रखरखाव के सभी कार्य करने बंद कर दिए थे। उसके बाद से ही कॉलोनी के हालत बिगड़ते ही चले गए। पूरी कॉलोनी में जितनी भी इमारतें हैं उनका हाल बंद से बदतर हो गया है और वहां पर जो पुराने पेड़ हैं उनमें से कई तो 20 से 30 साल तक पुराने हैं वह काफी भारी मात्रा में फ़ैल भी गए हैं जिसकी वजह से और रख रखाव ठीक से नहीं होने की वजह से पेड़ खोखले और विकृत भी हो गए हैं जो तेज हवा की वजह से अपने आप ही गिरने लगे हैं और कुछ पेड़ तो इतने खतरनाक हो गए हैं जिसकी वजह से उनकी जड़ें दीवारों को फाड़ कर दीवार से बाहर आ गई हैं। कई इमारतों को भारी/बड़े पेड़ों ने घेर लिया है जिसके कारण सूर्य की किरणें भी ठीक से नहीं आ पाती हैं और धूप सही तरह से ना मिलने की वजह से सारी इमारतों में बहुत सीलन भी आ गई है। पेड़ों की मात्रा हाउसिंग कॉलोनी में इतनी ज्यादा हो गई है कि इमारतें कम और पेड़ ज्यादा दिखाई देते हैं। क्योंकि हमारी कॉलोनी सरकारी आवास में आती है जिसकी वजह से कॉलोनी में बाहरी अथॉरिटी द्वारा या एमसीडी द्वारा कोई कार्य नहीं होता है। हमारी सरकारी कॉलोनी होने की वजह से किसी भी अन्य विभाग से भी कोई कार्य नहीं करवा सकते हैं। इसके रखरखाव का कार्य एसटीसी द्वारा ही किया जा सकता है। परन्तु सन 2020 से कॉलोनी के रखरखाव का कार्य भी सभी कॉलोनीवासियों द्वारा अपनी जेब से पैसे देकर करवाना पड़ रहा है। जिसमें सफाई वाला, बिजली वाला और माली का कार्य भी शामिल है।



रिश्ताचल देवा

26/2

निरंतर.....



एस.टी.सी. हाउसिंग कॉलोनी निवासी कल्याण संघ (पंजीकृत)
 STC COLONY RESIDENTS WELFARE ASSOCIATION (REGD.)
 सी-34, एस.टी.सी. कॉलोनी, अरविंदो मार्ग, नई दिल्ली-110017
 C-34, S.T.C. COLONY, AURBINDIO Marg, NEW DELHI-110017

Ref. No:.....

Dated:.....

-2-

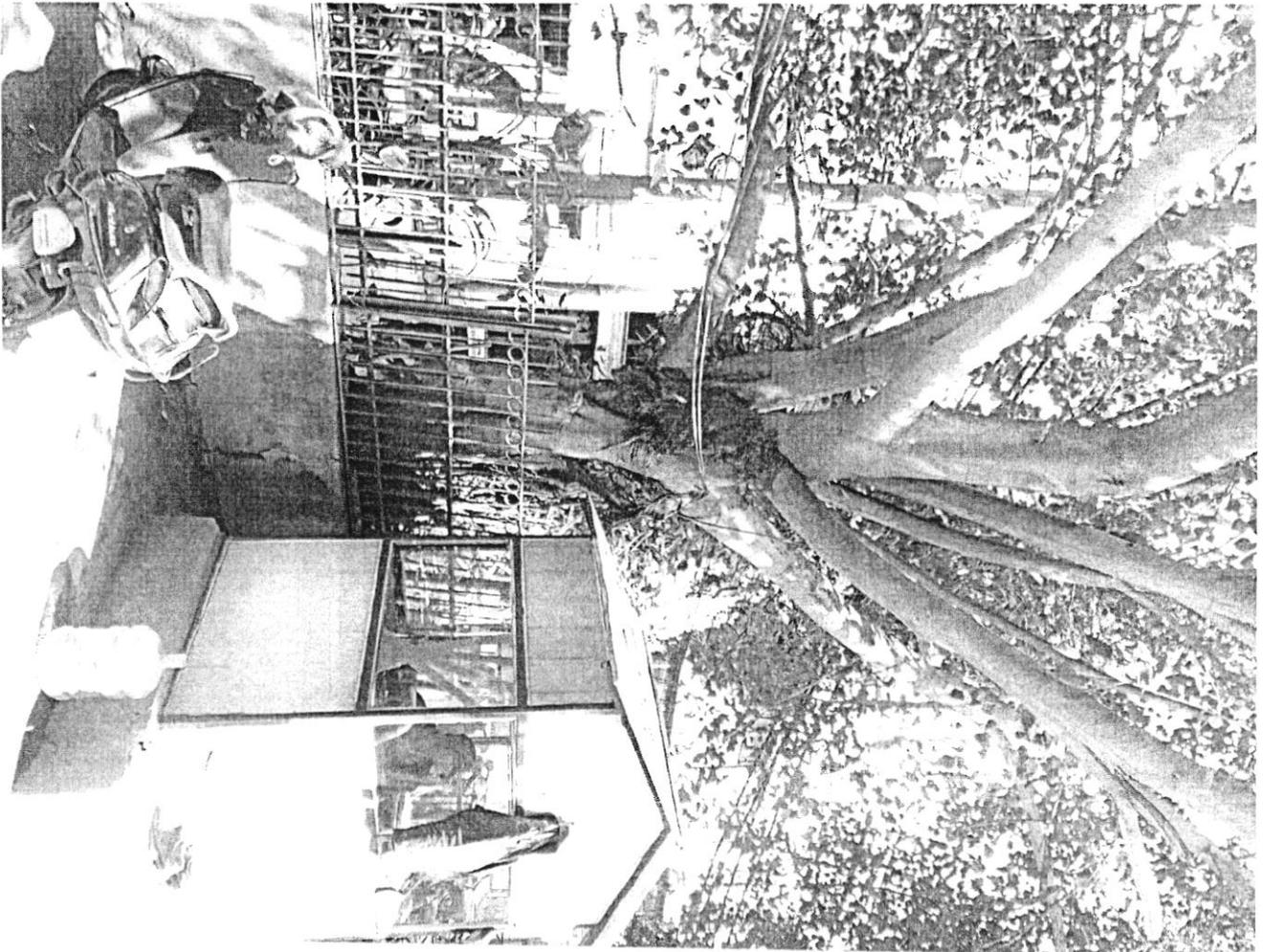
महोदय, कुछ दिन पहले आंधी तूफान आया था जिसकी वजह से कॉलोनी के पेड़ भारी होने की वजह से आधे नीचे झुक गए थे और उनकी जड़ भी उखड़ गई थी। जिससे कॉलोनी में आने जाने का रास्ता भी बाधित हो गया था। कुछ पेड़ तो इमारतों में घरों में जाकर भी झुक गए थे। जिसके कारण किसी जान माल या दुर्घटना होने की सम्भावना हो गई थी। कई बार कई कॉलोनीवासियों ने उन्हें गिराने की और उन्हें छांटने की गुजारिश भी की थी।

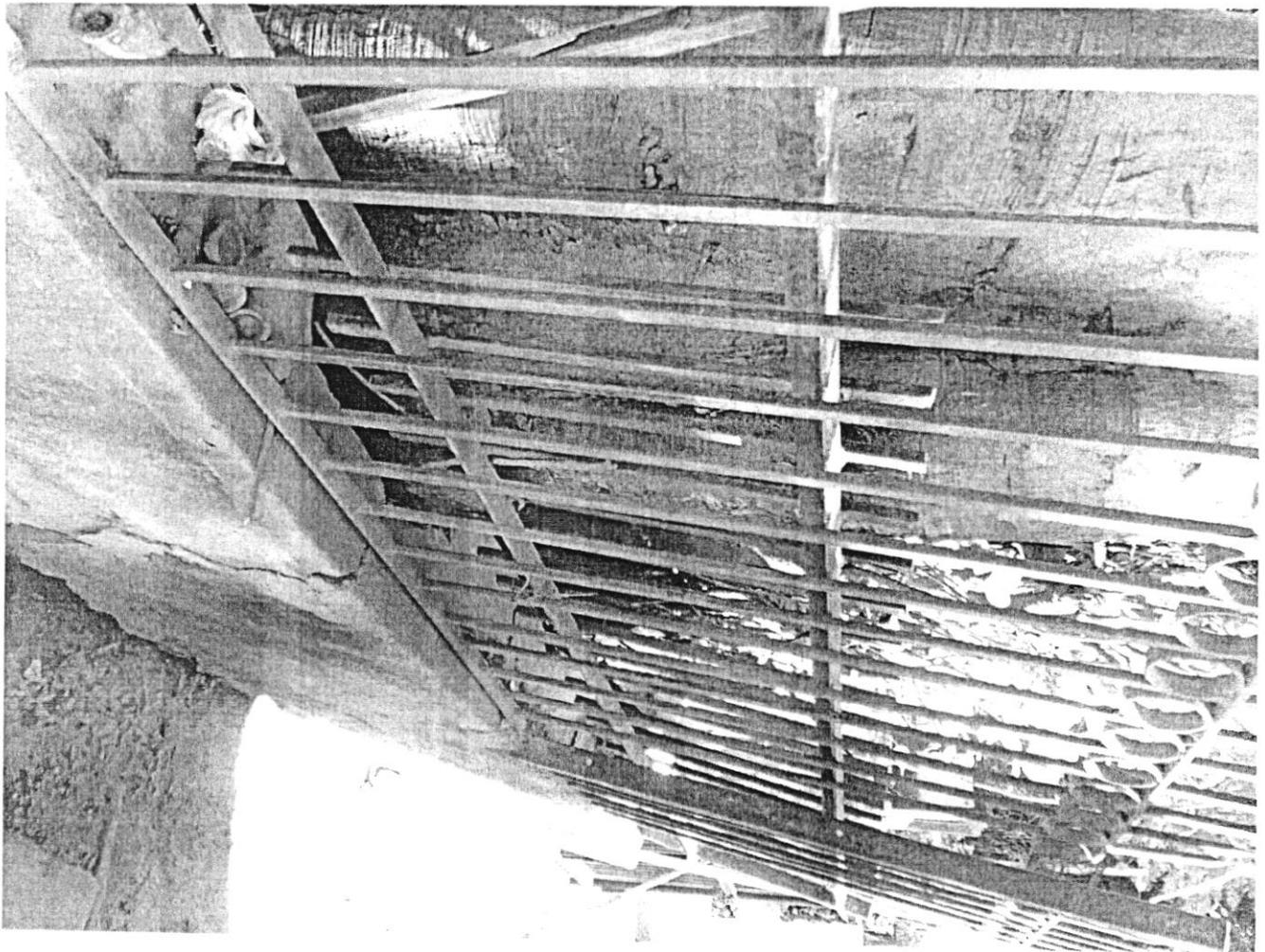
महोदय, मैंने हमारी कॉलोनी के बाहर जब एमसीडी कर्मचारियों को रोड के पेड़ छांटते देखा तभी हमने उनसे प्रार्थना की कि कुछ पेड़ हमारी कॉलोनी के भी छांट दो, उसी दौरान हमारी कॉलोनी के कुछ पेड़ हमने उनसे छाटवाये थे।

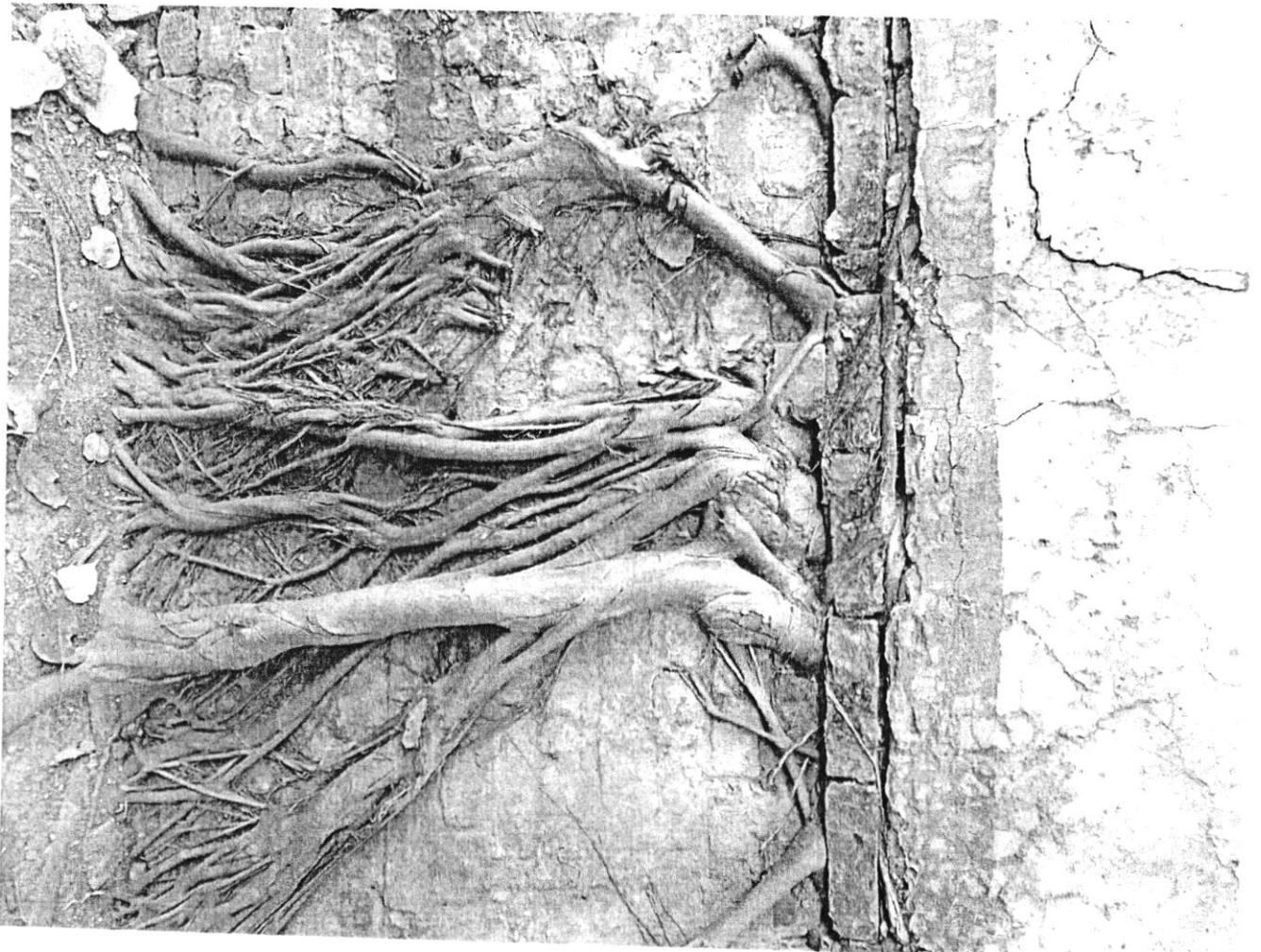
महोदय, अभी भी हमारी कॉलोनी में इतने खतरनाक पेड़ हैं जिसकी फोटो हम इस पत्र के साथ संलग्न कर रहे हैं। एसटीसी हाउसिंग कॉलोनी की प्रधान होने के नाते मैं आपसे अनुरोध करती हूँ कि आप कोई समाधान निकाल कर हमारी कॉलोनी के पेड़ों की छंटाई करवा दे। अगर हमने पेड़ों की छंटाई नहीं करवाई होती तो पेड़ किसी निवासी के ऊपर गिर सकते थे, जिससे कॉलोनीवासियों को जान माल का खतरा हो सकता था।

महोदय, हमारी ऐसी कोई मंशा नहीं थी कि हम पेड़ों को कोई नुकसान पहुंचाए क्योंकि कॉलोनी में जो पेड़ हैं वह पूर्व में हमारे ही कर्मचारी साथियों के हाथों से ही लगाए हुए हैं। हम सभी समय समय पर सरकारी नर्सरी जाकर पेड़ लाकर लगाते हैं। अज्ञानतावश जो यह कार्य हुआ है इसके लिए मैं आपसे क्षमा प्रार्थी हूँ और आपको यह आश्वासन देती हूँ कि भविष्य में आपकी जानकारी के बिना ऐसा कोई कार्य नहीं करेंगे। बाकी सभी पेड़ जो की बहुत खतरनाक हैं उनकी फोटो इस पत्र के साथ संलग्न हैं।

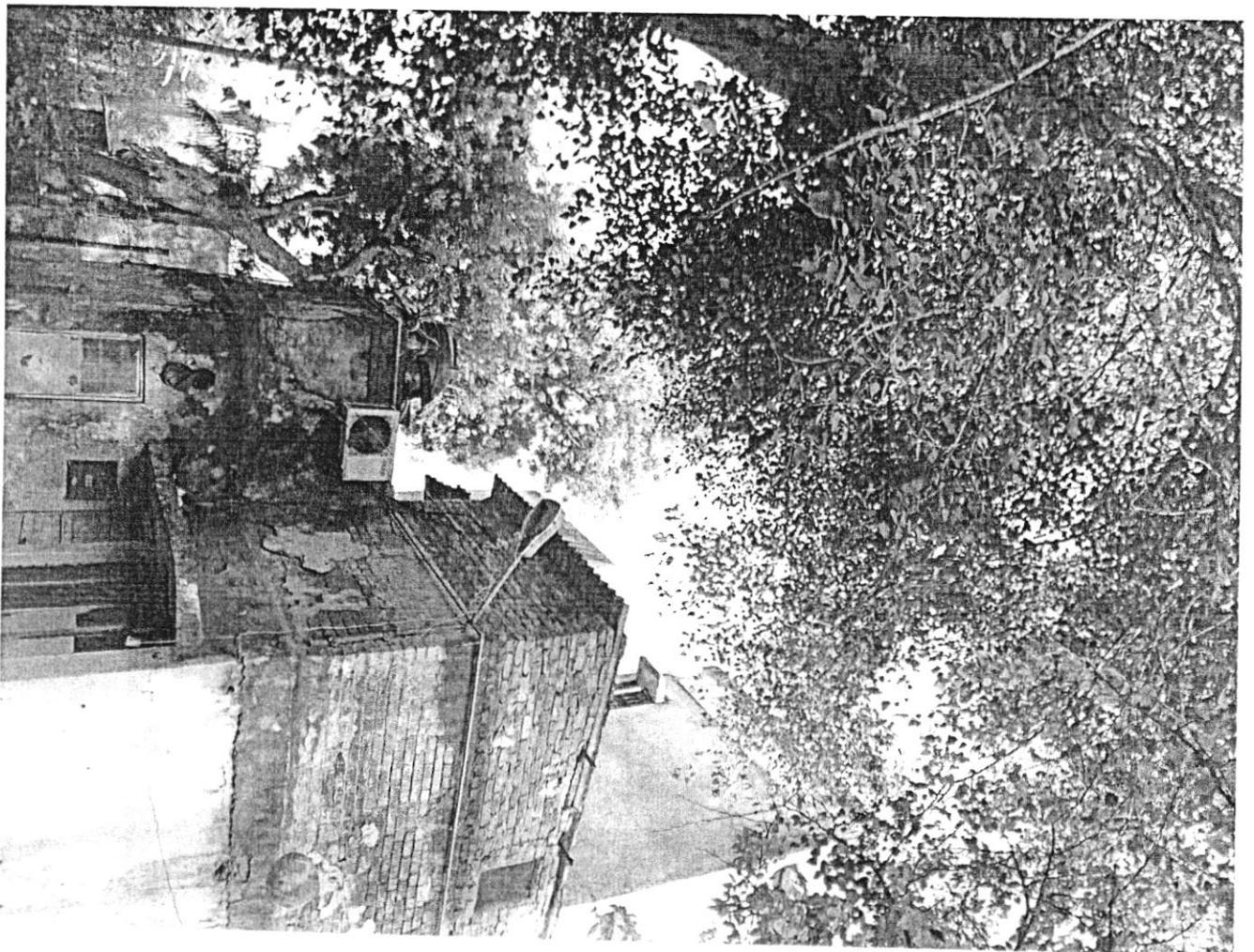
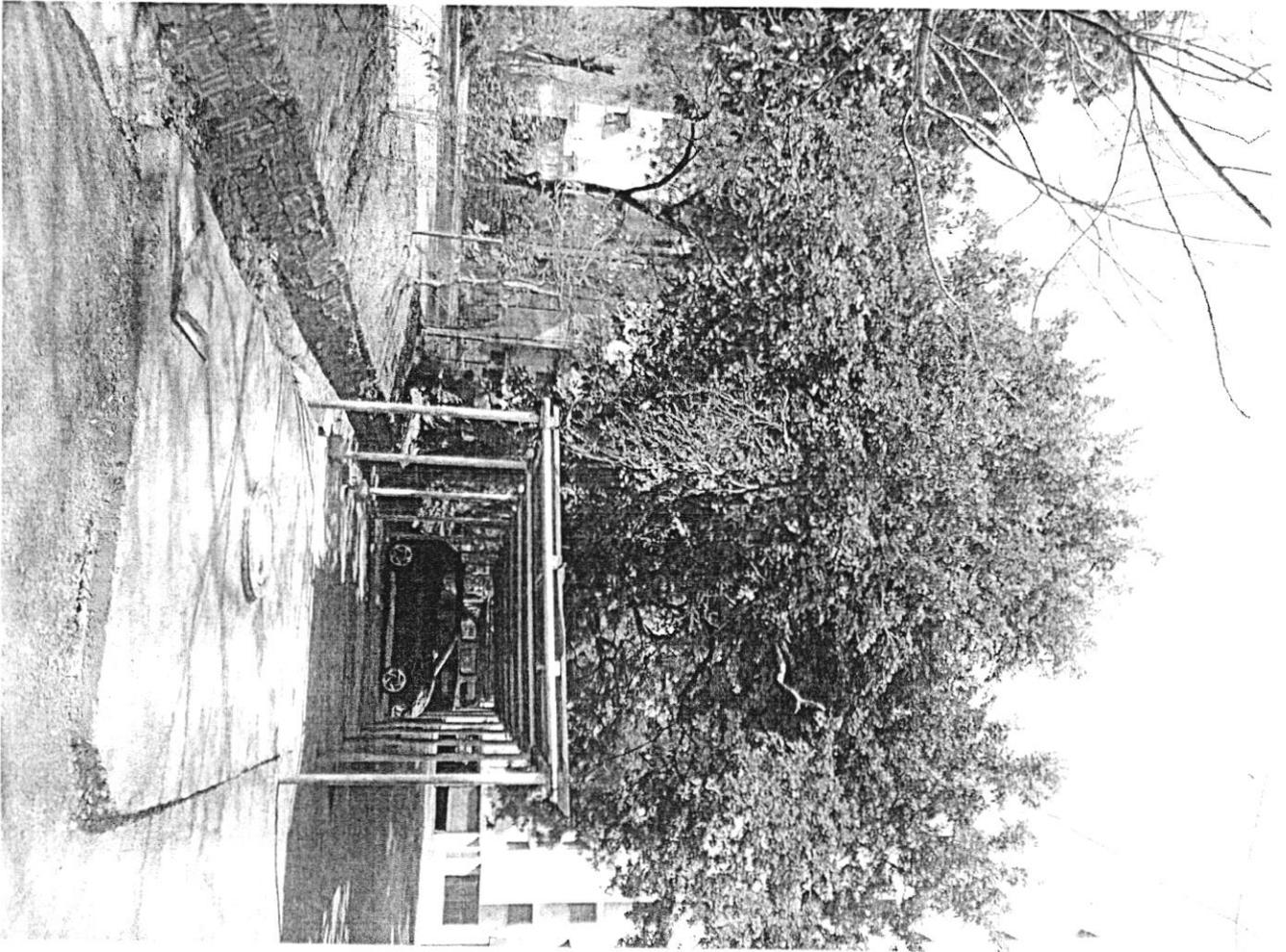
(हिमाचल देवी) 24/2/24
 प्रधान

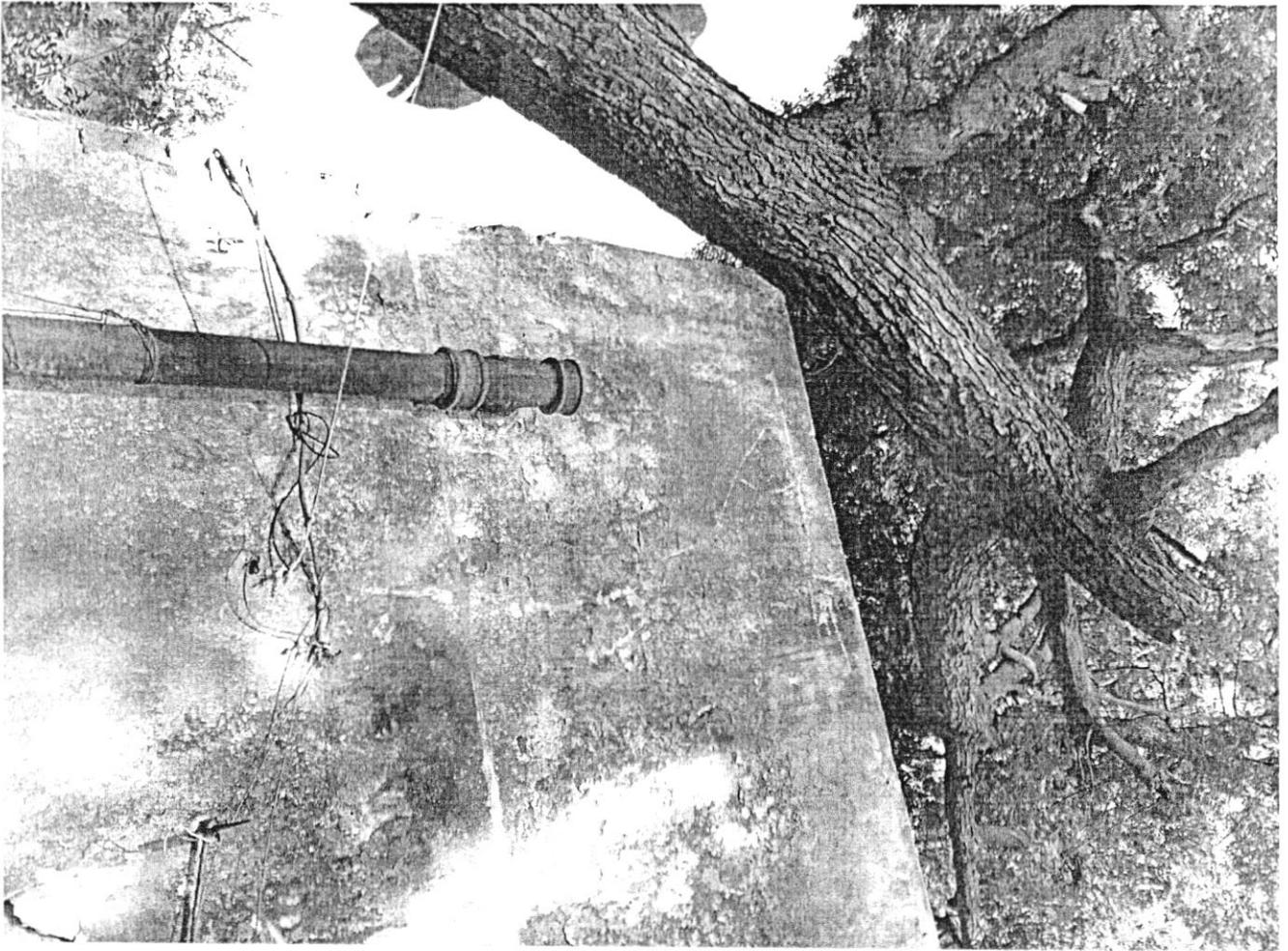




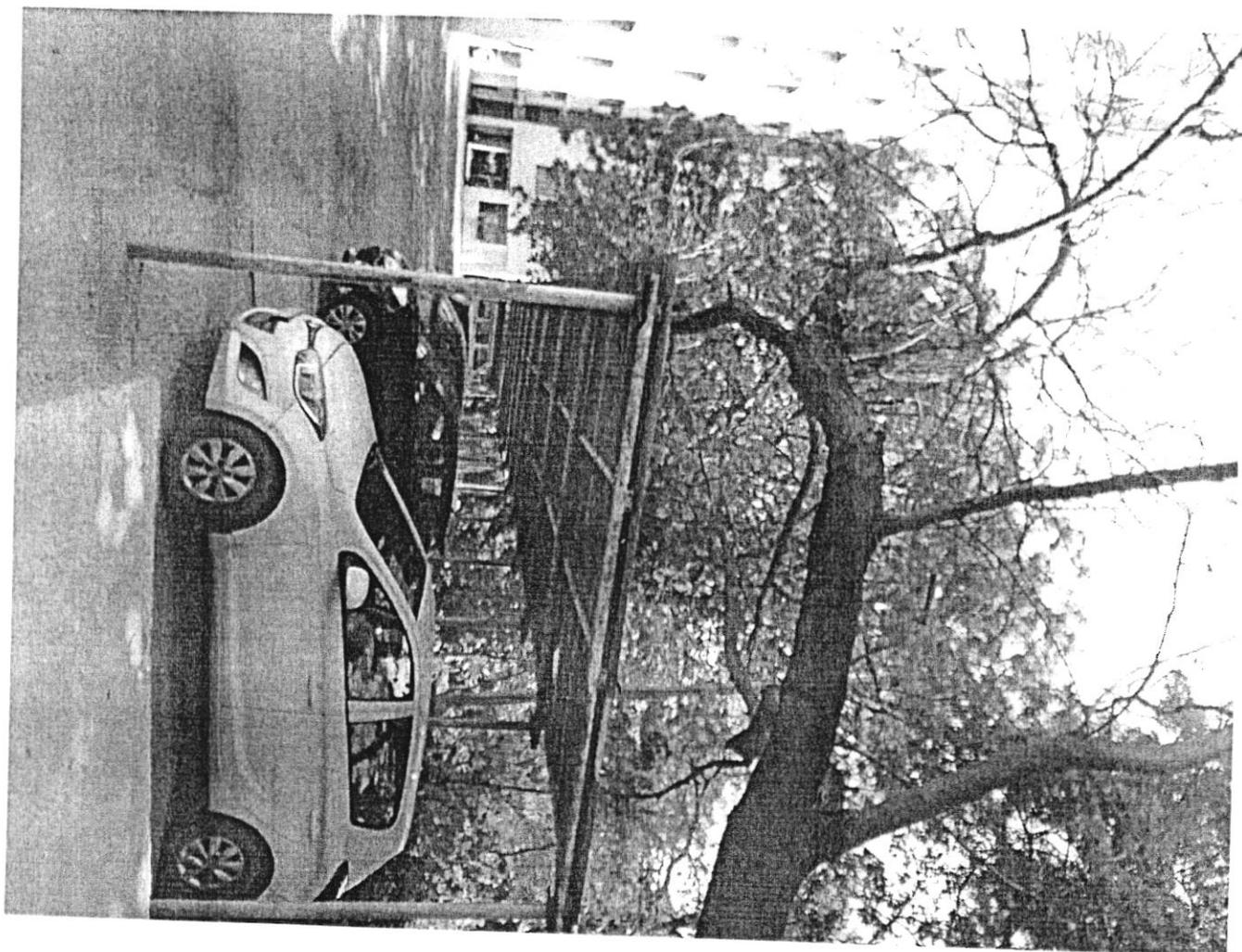
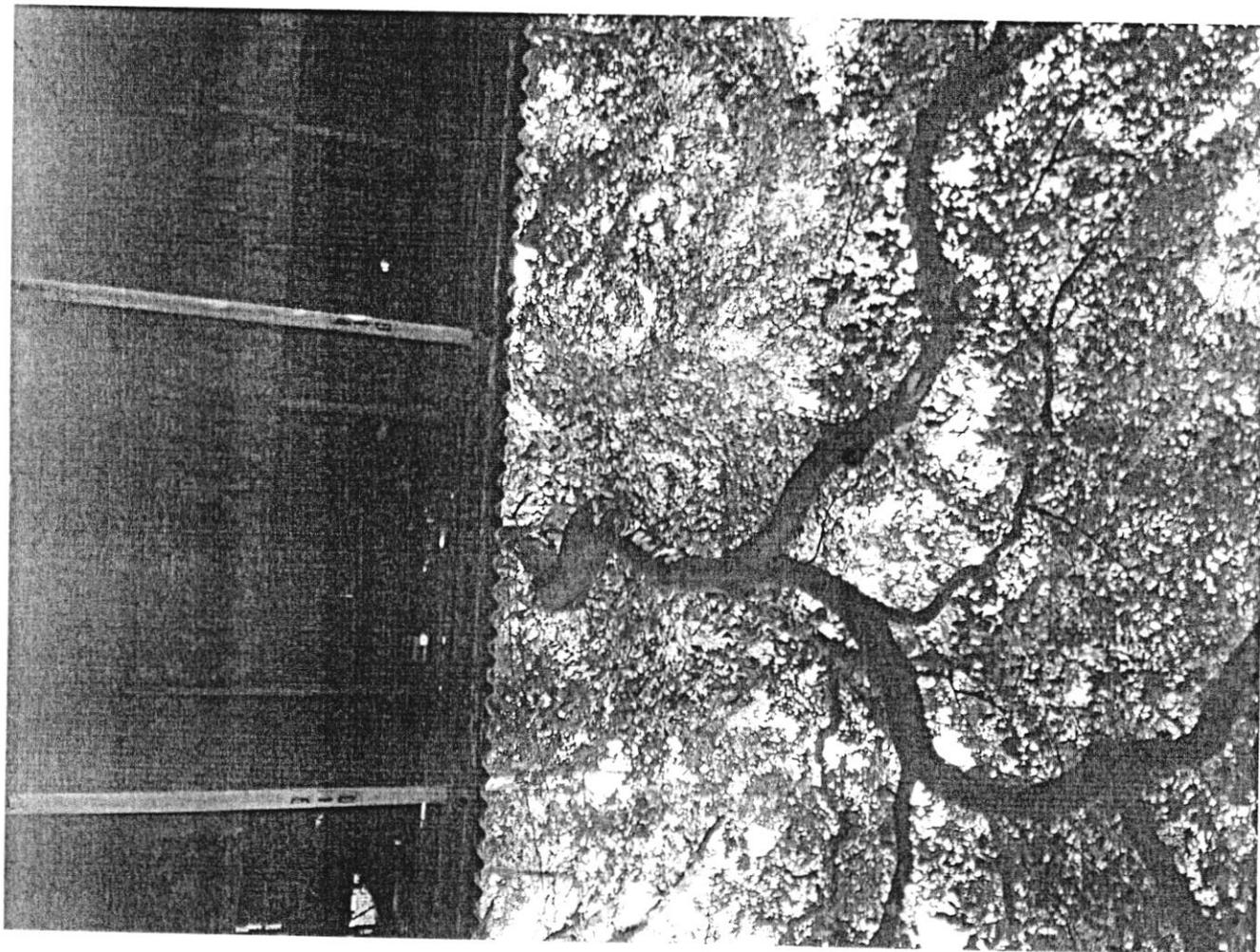


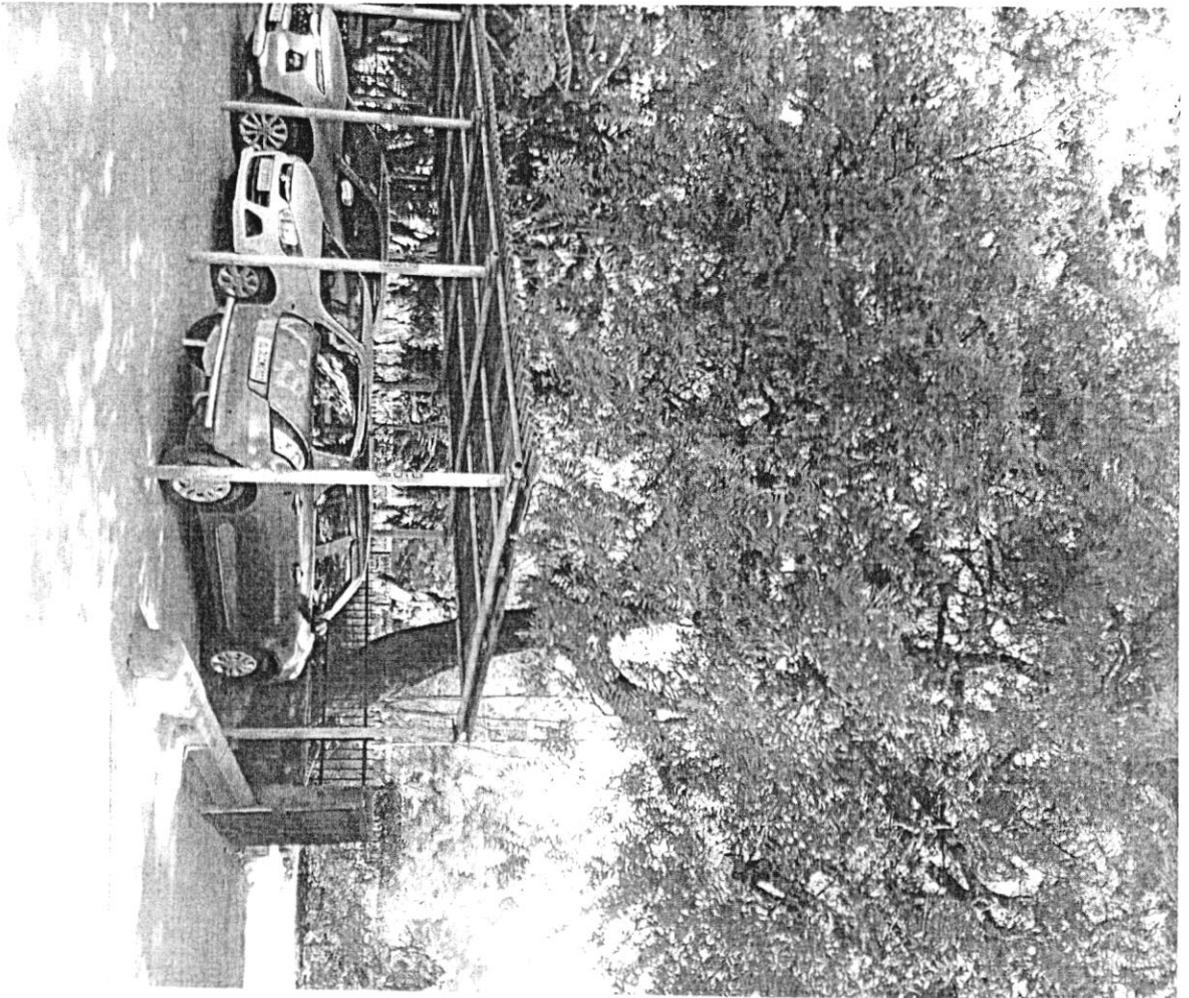
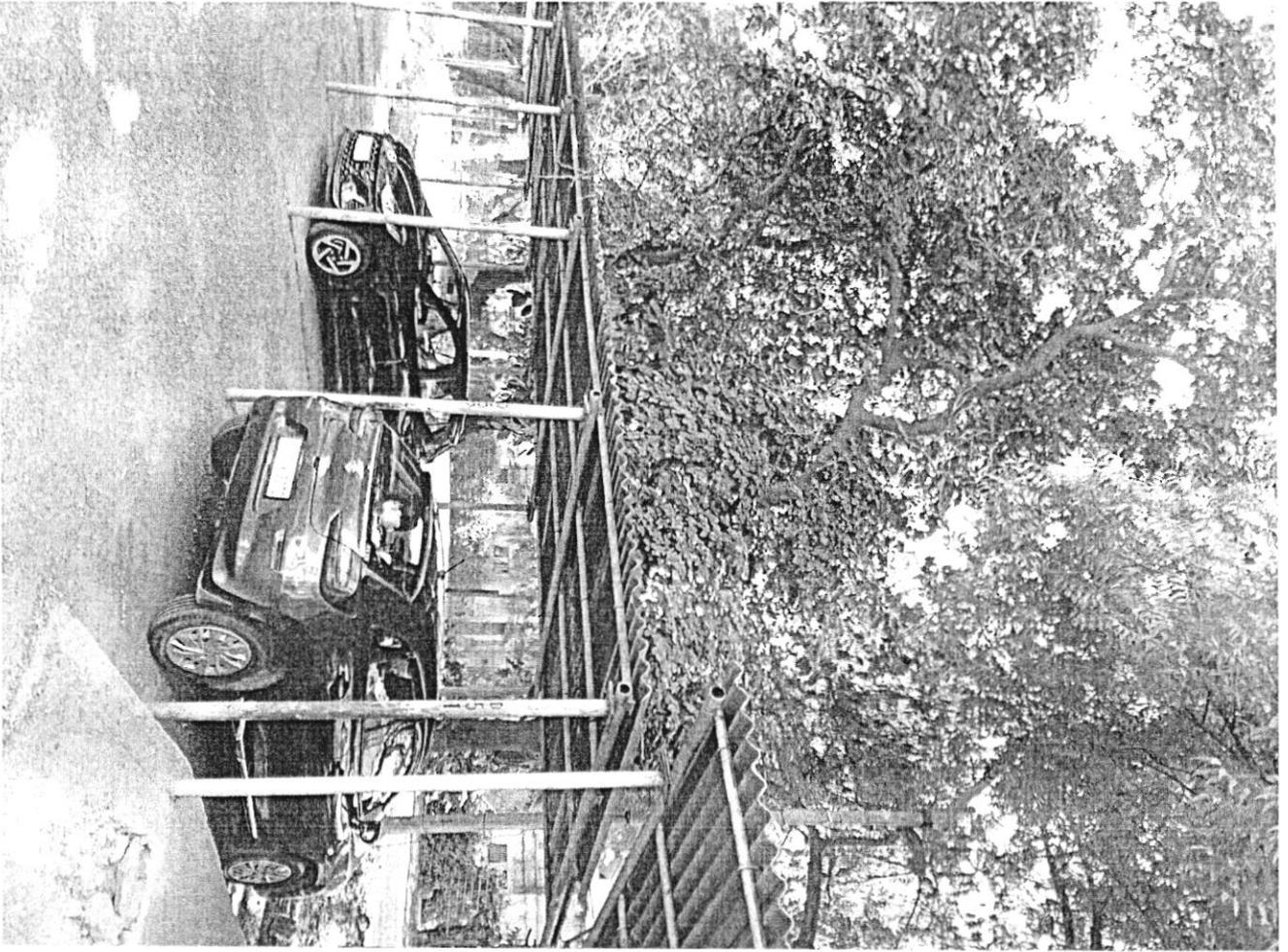


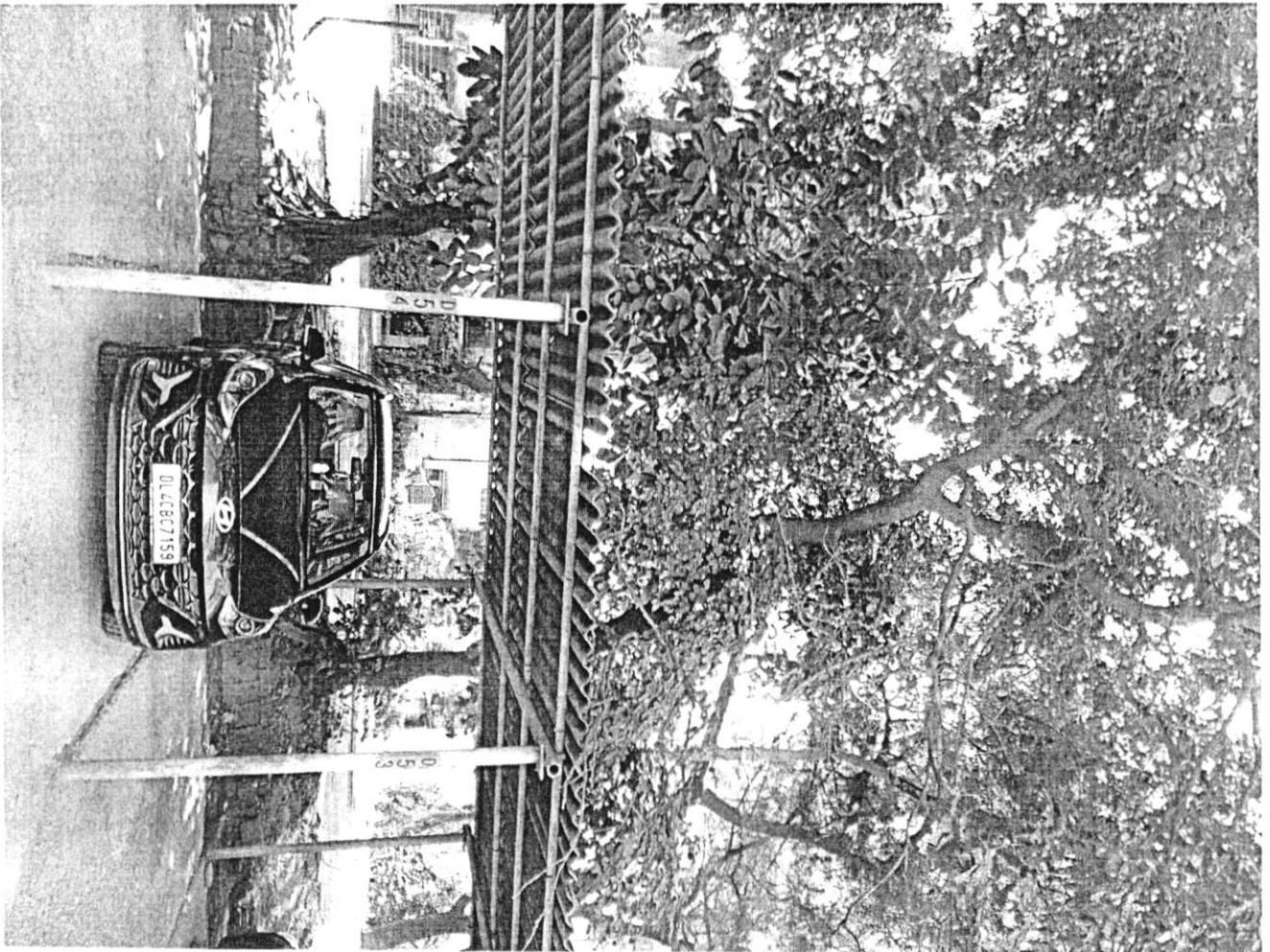
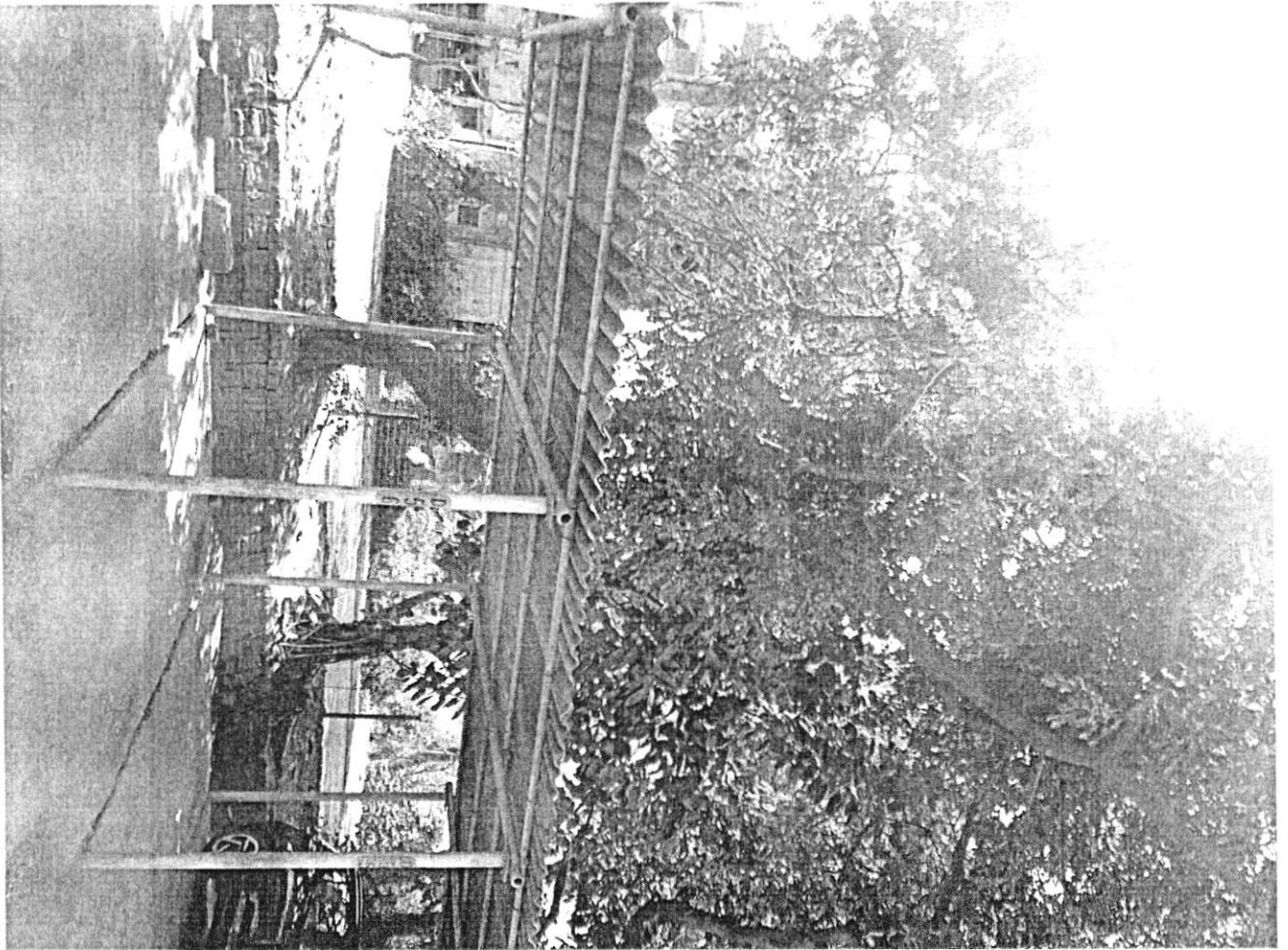






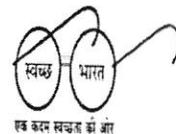








MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE DEPUTY DIRECTOR (HORT.)
HORTICULTURE DEPARTMENT: SOUTH ZONE
ROOM NO. 39, MCD OFFICE, SRI AURBINDO MARG,
GREEN PARK, NEW DELHI-110017
Email ID :- adhsouthzone.mcd@gmail.com



No.DDH/ADH/SZ/MCD/2024-25/ 261

Dated 30.04.2024

To,

The Deputy Conservator of Forest (South)
Near Dr. Karni Singh Marg,
Shooting Rang, Tuglakabad,
New Delhi-440044

Sub:- Illegal cutting/pruning of trees located at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi:- req.

Ref.:- Original Application No. 386/2024 (Vinay Prakash Vs. NCT of Delhi & Ors.)

Sir,

This correspondence pertains to the recent issue of illegal cutting/pruning of trees at S.T.C. Housing Colony, Shri Aurbindo Marg, New Delhi.

In this regard, it is submitted that S.T.C. Hosing Colony, Shri Aurbindo Marg, New Delhi is not falls under the jurisdiction of Horticulture Department, South Zone, MCD. It is also submitted that the Horticulture Department, South Zone, MCD has not conducted any pruning activities within the aforementioned colony.

Submitted please.

30/04/2024
Assitant Director (Hort.)
Asstt. Director (Hort.)
South Zone: MCD

30/04/24
30/04/24
30/04/24

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

10(S).TOC/2022-23/ 15810-12



Dated 7/3/24

The Station House Officer,
Police Station, Malviya Nagar,
New Delhi

Investigated the tree offence and lodging of FIR/Complaint under Section 154 of the Code of Criminal Procedure, 1973 in respect of offence punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994.

It is inform you that a complaint received in e-mail dated 08.02.2024 against illegal cutting/pruning of trees at STC Housing Colony, Sri Aurbindo Marg, New Delhi.

Upon receiving of the above mentioned complaint, inspection has been carried out by the Dy. Conservator of Forest Division on 08.02.2024 regarding tree offence at STC Housing Colony, Sri Aurbindo Marg, New Delhi where tree offence was committed. Upon inspection, it was found that illegal cutting of 17 nos. of trees & heavy pruning of 10 nos. trees without obtaining permission of the Competent Authority.

That, the case is hereby referred to the Section House Officer, Malviya Nagar, New Delhi for investigated the tree offence against offender and filing of FIR/Complaint under Section 154 of the Code of Criminal Procedure, 1973 in respect of offence punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994.

Enclosed report & Photographs.

Chhedi Lal Sharma
07/3/2024
Chhedi Lal Sharma
(I.O Tree Offence Cell)

The DCP (South) for kind information and necessary action please.
Sr. Vinay Prakash, Senior Officer Manager/ General Secretary STC SC/ST Association,
Dr. Jawahar Vyapar Bhawan, New Delhi.



**GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKAB AD NEW DELHI-110044**

F. No 461/TO(S)/TOC/2022-23/1179-80

Dated: 16/05/2024

To,

The Station House Officer,
Police Station, Malviya Nagar,
New Delhi

Sub:- Submit Action Taken Report (ATR)-regarding
Ref:- Dairy dated 08.03.2024 (copy enclosed).

It is to inform you that based on a e-mail complaint received on 08.02.2024 against illegal cutting/pruning of trees at STC Housing Colony, Sri Aurbindo Marg, New Delhi inspection was done and tree offence was found to have occurred. The office of undersigned has written a letter (cited above) on 07.03.2024 regarding lodging of FIR/ Complaint under Section 154 of the Code of Criminal Procedure, 1973 in respect of offence punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994.

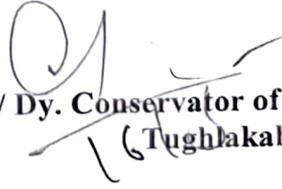
Therefore you are hereby requested to furnish Action Taken Report/ Status report to this office within 07 (Seven) days after receiving this letter.

Encl:-As above


Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

Copy to:-

1. The DCP (South), Hauz khas, New Delhi for kind information and necessary action please.


Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

99
GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

34

F.No.-461/TO(S)/TOC/2022-23/ 15690-12

Dated 7/3/24

To,

The Station House Officer,
Police Station, Malviya Nagar,
New Delhi

Sub:- Investigated the tree offence and lodging of FIR/Complaint under Section 154 of the Code of Criminal Procedure, 1973 in respect of offence punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994.

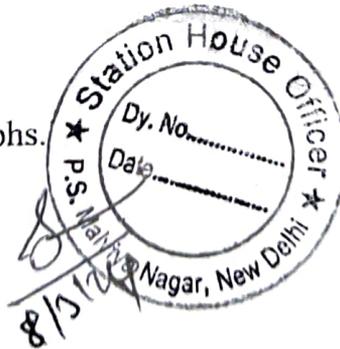
Sir,

It is inform you that a complaint received in e-mail dated 08.02.2024 against illegal cutting/pruning of trees at STC Housing Colony, Sri Aurbindo Marg, New Delhi.

Upon receiving of the above mentioned complaint, inspection has been carried out by the officials of South Forest Division on 08.02.2024 regarding tree offence at STC Housing Colony, Sri Aurbindo Marg, New Delhi where tree offence was committed. Upon inspection, it was found that illegal cutting of 17 nos. of trees & heavy pruning of 10 nos. trees without obtaining permission of the Competent Authority.

Thus, the case is hereby referred to the Section House Officer, Malviya Nagar, New Delhi for investigated the tree offence against offender and filing of FIR/Complaint under Section 154 of the Code of Criminal Procedure, 1973 in respect of offence punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994.

Incl:- Inspection report & Photographs.



CLM
07/3/2024
Chhedi Lal Sharma
(I.O Tree Offence Cell)

Copy to:-

1. The DCP (South) for kind information and necessary action please.
2. Sh. Vinay Prakash, Senior Officer Manager/ General Secretary STC SC/ST Association, STC, Jawahar Vyapar Bhawan, New Delhi.

Court Case

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL,C-WING,DELHI SECRETARIAT,I.P ESTATE, NEW DELHI

BRIEF TRANSMISSION FORM

No.F6/LJ&LA/2024/National Green Tribunal/FW/139036
29/05/2024

Dated:

BTF No.139036

Case No:: OA 386/2024

Title:: VINAY PRAKASH Vs. NCT OF DELHI

Name of Court:: National Green Tribunal

Ms. JYOTI MENDIRATTA, Government Counsel is requested to defend/Institute the above case on behalf of Government of N.C.T of Delhi/Union of India in the above mentioned court. In case instructions/relevant papers/records are incomplete, the Government Counsel may please put in appearance and seek sufficient time from the Court for getting further instructions from the Department concerned. The action so taken by you and next date of hearing may be intimated to the concerned department.

The Government Counsel may please send the out-of-pocket expenses bill and professional charges bill to the concerned department directly for payment. The BTF already issued, if any, in the above said case stands cancelled.

DEVENDRA KUMAR YADAV
STATISTICAL OFFICER(LITIGATION)

Tele No:0112339284

To

Ms. JYOTI MENDIRATTA

Address::H-34, JANGPURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014.

Court::National Green Tribunal

Ph#:49846939

(Through O/o the Department of Forests AND Wildlife Department)

No.F6/LJ&LA/2024/National Green Tribunal/FW/139036
29/05/2024

Dated:

Copy forwarded to Pr. Secy./Secy/Commissioner/Registrar/Director **Department of Forests AND Wildlife Department**, Government of Delhi, with reference to their file No./U.O. No.: 187/DCF(S)/Legal/23-24 with the request to depute some responsible officer/official to contact the aforesaid counsel along with, relevant documents and provide him/her every possible assistance as and when required by him/her. The Pairvi Officer may also be directed to keep in touch with the Counsel regularly in order to know the latest position.

DEVENDRA KUMAR YADAV
STATISTICAL OFFICER(LITIGATION)

**Digitally signed by DEVENDRA KUMAR
YADAV,**

Tele No:0112339284

2024.05.29 15:18:04